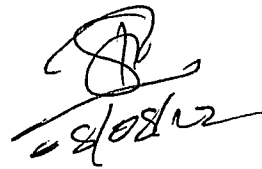


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI 2022
No. 1429/18385-391-1 Genl./HCS/2022 Dated, Delhi the 08 AUG 2022

Sub: Circulation of copy of letter no. 4454-4465/DHC/Gaz/G-2/Judgment/2022 dated 05.08.2022 alongwith the copy of order dated 28.07.2022 passed by Hon'ble Supreme Court of India in Writ Petition (Civil) No. 534/2020 titled as "Bajaj Allianz General Insurance Company Pvt. Ltd. Vs. Union of India & Ors." and the details of cases amenable for immediate settlements as received from the concerned Insurance companies attached as Annexure 'A'. This is for information and necessary action to :-

1. The Ld. Presiding Officers, Motor Accident Claims Tribunal, Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.



(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi.

Encls. As above.

①

IN THE HIGH COURT OF DELHI AT NEW DELHI

4454-4465

No. _____/DHC/Gaz/G-2/Judgment/2022

Through email

Dated: 5.08.2022.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.



To,

- ✓ 1. The Principal District & Sessions Judge (North), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
8. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South -West), Dwarka Courts Complex, New Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
12. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.

Sub: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir/ Madam,

I am directed to forward herewith a copy of order dated 28.07.2022..passed by Hon'ble Supreme Court of India in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

I am further directed to forward herewith the details of cases amenable for immediate settlements as received from the concerned Insurance Companies attached herewith as Annexure 'A', and to request you to take necessary action as per the order dated 28.07.2022 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India", at your end.

Genl. Sr.

P. D. S. J. (Pres.)
06/08/22

Yours faithfully,

(Surender Pal)

Deputy Registrar (Gazette-IB)
for Registrar General.

Encl. As above

ITEM NO.1

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 534/2020

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY PRIVATE LTD.Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(MR. N. VIJAYARAGHAVAN, A.C.
IA No. 52588/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 96447/2022 - INTERVENTION APPLICATION)

Date : 28-07-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

Mr. N. Vijayaraghavan, AC
Mr. Vipin Nair, AOR

For Petitioner(s) Mr. Siddharth, AOR
Ms. Mamta Meghwal, Adv.
Mr. Amit Kumar Agrawal, Adv.

For Respondent(s) Mr. Jayant K. Sud, Ld. ASG
Ms. Garima Prasad, Sr. Adv./AAG
Mr. Navanjay Mahapatra, Adv.
Mr. Bhuvan Mishra, Adv.
Mr. Neeraj Kr. Sharma, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Arun Kumar Yadav, Adv.
Mr. N. Visakamurty, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Sughosh Subramanyam, Adv.
Mr. Randeep Sachdeva, Adv.
Mr. Kartik Jasra, Adv.
Mr. Mukesh Kumar Verma, Adv.
Ms. Manjula Chaurasia, Adv.
Ms. Priyanka Sharma, Adv.
Mr. Prahil Sharma, Adv.
Mr. Harsh Singhal, Adv.
Mr. Harender Singh, Adv.
Mr. Ambuj Saraswat, Adv.

Signature Not Verified

Digitally signed by
BALA PARIKHI
Date: 2022.07.30
13:04:14 [S]
Reason: []

Mr. Manish Kumar Tiwari, Adv.
Mr. Amrish Kumar, AOR
Mr. B.V. Balram Das, AOR
Mr. Raj Bahadur, AOR
Mr. A.K. Sharma, AOR

Mr. Jayant K Sud, Ld. ASG
Ms. Archana Pathak Dave, AOR
Mr. Randeep Sachdeva, Adv.
Mr. Kartik Jasva, Adv.
Ms. Vanya Gupta, Adv.

Mr. Mukul Kumar, AOR

Mr. Harish Pandey, AOR

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. K.V. Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.

Mr. Abhinav Singh, Adv.
Mr. Nirvikar Singh, Adv.
Mr. Manish Kumar, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Mr. Shobhit Jain, Adv.
Ms. Sagun Srivastava, Adv.

Ms. Prachi Mishra, AAG (Chhattisgarh)
Mr. Mahesh Kumar, Adv.
Mr. Zakir Husain, Adv.
Ms. Devika Khanna, Adv.
Mrs. V.D. Khanna, Adv.
Mr. Chaitanya, Adv.
Mr. Dipesh Singhal, Adv.
M/s Vmz Chambers, AOR

Dr. Abhishek Atrey, AOR
Mr. Ravindra A. Lokhande, Adv.
Mr. Nring Chamwibo Zeliang, Adv.

Ms. Deepanwita Priyanka, AOR

Dr. Monika Gusain, AOR
Mr. Manpreet Bhalla, Adv.
Mr. Avi Dhankhar, Adv.

Ms. Ranjeeta Rohatgi, AOR
Mr. Sourabh Tandon, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Ms. Mahika Verma, Adv.
Mr. Kartauya Batra, Adv.
Mr. Raj Kamal, AOR

Mr. V.N. Raghupathy, AOR

Mr. G. Prakash, AOR

Mr. Pashupathi Nath Razdan, AOR
Mr. Prakhar Srivastav, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Mr. Wahengbam Immanuel Meitei, Adv.

Mr. Avijit Mani Tripathi, AOR
Ms. T.K. Nayak, Adv.
Ms. Marbiang K., Adv.
Mr. P.S. Negi, Adv.
Mr. Upendra Mishra, Adv.
Mr. K.V. Kharlyngdoh, Adv.
Mr. S.R. Kochhar, Adv.

Mr. Siddhesh Kotwal, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Mr. Akash Singh, Adv.
Mr. Nihar Dharmadikari, Adv.
Mr. Nirnimesh Dubey, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemia Chang, Adv.

Mr. Som Raj Choudhury, AOR
Ms. Shrutee Aradhana, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sangtani, Adv.
Ms. Vani Vandana Chhetri, Adv.
Ms. Yeshi Rinchen, Adv.

Dr. Joseph Aristotle S., AOR
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Mr. S. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.
Mr. P. Mohith Rao, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Arnav Singh Deo, Adv.

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Yashasvi Virendra, Adv.

Mr. Soumitra G. Chaudhuri, Adv.
Mr. Chanchal Kumar Ganguli, AOR

Ms. G. Indira, AOR

Mr. Chirag M. Shroff, AOR
Mr. Amandeep Mehta, Adv.

Mr. Aravindh S., AOR
Mr. A Lakshmi Narayanan, Adv.

Mr. Ashish Tiwari, AOR

Mr. Vishal Meghwal, Adv.
Mr. Milind Kumar, AOR

Ms. Kavita Jha, AOR
Mr. Aditeya Bali, Adv.

Mr. Nishe Rajen Shonker, Adv.
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Intervener

Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Ms. Deepa Gorasia, Adv.

Mr. Alok Kumar, Adv.
Ms. Nandini Chhabra, Adv.

Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Dr. Vivek Sharma, Adv.
Ms. Shweta, Adv.
Ms. Niharika Dewivedi, Adv.
Mr. E.Vinay Kumar, Adv.

Dr.(Mrs.)Vipin Gupta, AOR

Mr. Shivaji M. Jadhav, AOR
Ms. Qurratulain, Adv.
Ms. Astha Deep, Adv.
Mr. B. Kishore Sah, Adv.
Mr. Adarsh Pandey, Adv.
Ms. Shivani Rautela, Adv.

Ms. Qurratulain, AOR
Ms. Shivani R., Adv.
Mr. Adarsh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA NO. 96447/2022-INTERVENTION

The application filed by Bar Association of
MACT, Mumbai for intervention is dismissed.

We have been taken through the report dated
26/27.07.2022 of learned ASG. We had directed vide
order dated 31.03.2022 that if any State Public
Corporation is desirous of insuring its vehicles, the
insurance companies will not decline to give insurance
on the ground that exemption has been provided under
Section 146 and work out the appropriate framework.



We are informed that in pursuance to the directions only five States have filed their responses in this regard. The State Corporations that have created a fund have been enlisted in para 3 of the report. It is further stated that apart from these five, some reports have been received at the last minute, something we have been deprecating, from Delhi and Manipur last night and Assam, day before yesterday. We have clearly directed that time schedules have to be kept and learned ASG must be informed about the same. The mandate was given for compliance on or before 15.05.2022. We are left with no option but to burden the States with costs for compliance. Such of the States who have filed it after the cut off date but before today will pay a cost of Rs.10,000/- each while such of the States which have not complied will pay a cost of Rs.50,000/- each, to be recovered from the officers responsible for the delay along with compliance of recovery from that officer. The costs be deposited with the Mediation and Conciliation Project Committee within four weeks. The next step would be only to call the Chief Secretaries for non-compliance if it is not so complied with. A copy of this order be sent to the concerned Chief Secretaries.

DEVELOPMENT OF WEB APP.

Learned ASG has taken us through the progress

which has been made and submits that about four weeks time will be taken to get the Web App operational for Android phones but for Apple phones it is stated that security cheques being higher and thus, may take a little longer about eight weeks.

MORTH and NIC have prayed for directions from this Court in view of the steps taken by them in pursuance to the order dated 16.03.2021, i.e. :

"(I) Tamil Nadu and NCT of Delhi have already progressed from having email accounts for submission of accident reports by the police to the tribunal and the insurer, to operating an online platform/website for submission of accident report under Section 159. These online platform/websites shall be suitably be modified for submission of claimants' application for compensation under Section 166 of the Act as well insurers' response to the accident report or the claim petition as the case may be."

It is stated that in terms of the direction (v) on 16.11.2021, this Court had directed to take suitable steps to amend and digitize the claim application forms as per the format reproduced in the report filed by learned ASG on 21.10.2021. Form XIII of the Central Motor Vehicles Rules, 1989 is thus directed to be uploaded digitally on the platform.

**COMPROMISABLE CASES DATA TO BE COLLATED BY
GENERAL INSURANCE COUNCIL(GIC)**

In this behalf our attention has been drawn to the

compliance affidavit filed on behalf of the GIC as well as the report filed by the learned ASG, annexing a chart. It is stated that there are many aspects which need to be attended but some progress has been made qua the compromisable cases which at the threshold can easily be dealt with, numbering 28,000 in different High Courts. It is stated to be a work in progress. We have been informed that different High Courts have also responded positively through the Registrars.

It is also stated that some further information has been sought for from the High Courts and the insurance companies and we expect both the insurance companies and the High Courts to promptly supply the data not later than one month from today.

Learned ASG points out that the second chart is of compromisable cases of insurance companies in the Tribunals and number for that is stated to be little over 1,27,000. Thus he submits that taking the two figures together about one lakh and fifty five thousand cases can be dealt with. In this behalf, we are informed that there is a proposed Lok Adalat to be held on 13.08.2022 and we would expect urgent steps on behalf of insurance companies and the High Courts to see that at least these cases are dealt with as they will be moving towards the larger issue.

Thus, we direct that all these cases to be placed before the Lok Adalat on 13.08.2022 for appropriate orders and pre-discussions to be held between the organizers of the Lok Adalats, the High Courts and the insurance companies to facilitate disposal of all these cases.

**ISSUE OF DUAL TDS AND LARGE REFUNDS PENDING,
DEDUCTED TOWARDS TDS**

Learned ASG has taken us to the note provided by the Income Tax Department. What emerges is that the tax deposited by the deductor goes into the Consolidated Fund of India (CFI) and thus there is no separate data available in that behalf. Learned ASG further submits that with spread of the PAN cards now this issue will slowly disappear but for the past this issue still remains.

Mr. N. Vijayaraghavan, learned Amicus Curiae submits that there are conflicting views of the High Courts as to the applicability of the TDS and the manner thereof to compensation received in case of motor accidents. It is his suggestion that the issue needs a closure from this Court so that a consistent legal position prevails throughout the Court.

We call upon the learned ASG to look into the matter as also the Registry of this Court so that this issue can be settled. The matters can be listed

earlier or with this matter, subject to the orders obtained from Hon'ble the Chief Justice of India.

In view of the report of learned ASG qua the issue of Artificial Intelligence we would request the Artificial Intelligence Committee to look into the aspect of sharing of information with the learned ASG to facilitate this aspect and for any further directions which may be required.

On last aspect which emerges from the report of the learned ASG is that sensitization is required by holding work shops in all States to facilitate the working of the App. In this behalf, it is suggested that directions may be issued for the senior level DGPs. to conduct such sensitized work shops for which direction is sought.

We think it appropriate that the DGP of the State to look into this aspect and ensure that there are sufficient number of work shops held across different States so that the changes which have been brought about have an effect at the ground level. This would have to be done in association with NIC and MoRTH.

As we have already mentioned and at a cost of repetition, direct that insurance companies and the GIC should urgently share the relevant datas about pendency position in different judicial forums with the learned ASG so that the said aspect can be

processed. The information to be shared within four weeks from today.

One other issue flagged by Mr. N. Vijayaraghavan, learned Amicus Curiae is that some necessary statutory changes are brought about by Chapter 11 read with corresponding Central Motor Vehicles Rules, 1989. He submits that there are some proceedings pending before this Court, in SLP(Criminal) D.No. 34774/2019 possibly under incorrect representation as a direction to issue a circular was made by the Madras High Court while actually what the Madras High Court was doing was only to implement the judgment of this Court in *M.R. Krishna Murthy Vs. New India Assurance Co. Ltd. & Ors.* dated 05.03.2019, (2020) 15 SCC 493 : 2019 SCC OnLine SC 315. His suggestion is that some quietus one way or the other should be given to that matter.

On the aforesaid issue also, the necessary orders may be obtained by the Registry for placing the matter for consideration, more so, as now there is a statutory provision and if deemed appropriate by Hon'ble the Chief Justice the matter may be listed at an early date so that further progress can be made on this aspect.

However, we may clarify that since the statutory regime has come into force on 01.04.2022 to be applied PAN India, the question of issuance of any

circular and its implementation under an earlier judgment of the Court becomes an academic exercise as there can be no impediment in enforcing the statutory regime which exists. Necessary steps must be taken thus PAN India enforcing the statutory regime forthwith.

Learned counsels for the parties who wish to join electronically for the next date would be facilitated.

List on 19.10.2022.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

Annexure 'A'

14

S.No	Name of the Insurance Company
1.	Acko General Insurance Limited
2.	Cholamandalam MS General Insurance
3.	Future Generali India Insurance Co Ltd
4.	Go Digit General Insurance Limited
5.	National Insurance Co. Ltd.
6.	Raheja QBE General Insurance Co Ltd
7.	Reliance General Insurance Co Ltd
8.	SBI General Insurance Co Ltd
9.	United India Insurance Co Ltd

Email

Vinay Sharma

15

Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:58 AM

Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvind singh <arvind.singh@acko.com>, rajesh@acko.com

Dear Sir,

As our discussion, this is to inform you that we do not have any cases (TP Claims) pending before the Hon'ble Delhi Court.



Manish Waghmare
DGM-Litigation & Claims
Mob.7304551384

f in w e t n

On Fri, Jul 22, 2022 at 11:45 AM Manish Waghmare <manishwaghmare@acko.com> wrote:

Dear Sir,

As our discussion, this is to inform you that we do not have any cases (TP Claims) pending before the Hon'ble Delhi Court.



Manish Waghmare
DGM-Litigation & Claims
Mob.7304551384

f in w e t n

On Fri, Jul 22, 2022 at 11:41 AM Manish Waghmare <manishwaghmare@acko.com> wrote:

Dear Sir,

Please find a list of TP cases amenable for immediate settlements in respect of Delhi District Court/MACT from the ACKO General Insurance Company

Annexure-B

Sl. No.	Case No.	Parties Name	MACT of the Concerned District
1	DLCT010127752019	Jiender Vs Om Prakash	Central
2	DLCT010007752020	Pradip Kumar Chaudhary Vs Manish Gulati	Central
3	DLCT010079522020	Ramkrit Shah Vs Jatin Kr	Central
4	DLCT010086232020	Ajmat Ali Vs Dineh Garg	Central
5	DLCT010096442020	Rajeev.Kr Vs Dinesh Garg	Central
6	DEND010056572021	Jai Kumar Jai Vs Brijmohan Singh	New Delhi
7	DLST010059072021	Ashfaq Ahmad Vs Shashi Bhushan	South
8	DLCT010168662021	Meera Vs Ashwani Kumar	Central
9	DLSH010103422021	Raj Kumar Vs Omprakash Berwal	North-East
10	DLNW010026612022	Harbhajan Vs Umesh Kumar Jha &Ors	North-West
11	DLNW010026622022	Satendra Vs Umesh Kumar Jha	North-West
12	DLNT010027392022	Akhilesh Yadav Vs Vipin Badash	North
13	DLSW010036622022	Tek Chand Vs Kartic Jhalani	South-West
14	DLNT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare

DGM-Litigation & Claims

Mob.7304551304

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From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:53 AM

Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvind singh <arvind.singh@acko.com>, rajesh@acko.com

Dear Sir,

As our discussion, this is to inform you that we do have any cases (TP Claims) pending before the Hon'ble Delhi Court.



Manish Waghmare

DGM-Litigation & Claims

Mob.7304551304

On Fri, Jul 22, 2022 at 11:41 AM Manish Waghmare <manishwaghmare@acko.com> wrote:

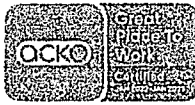
Dear Sir,

17

Please find a list of TP cases amenable for immediate settlements in respect of Delhi District Court/MACT from the ACKO General Insurance Company

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S.No	Case No.	Case Name	MACT of the concerned court
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5	DLCT010096442020	Rajeev Kr Vs Dinesh Garg	Central
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14	DLNT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare
DGM-Litigation & Claims
Mob.7304551384
f in v a e n

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From : manishwaghmare@acko.com

Fri, Jul 22, 2022 11:51 AM

Subject : Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

1 attachment

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : arvind singh <arvind.singh@acko.com>, rajesh@acko.com

Dear Sir,

Please find a list of TP cases amenable for immediate settlements in respect of Delhi District Court/MACT from the ACKO General Insurance Company

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6	DLND010056572021	Jai Kumar Jai Vs Brijmohan Singh	New Delhi
7	DLST010059072021	Ashfaq Ahmad Vs Shashi Bhushan	South
8	DLCT010168662021	Meera Vs Ashwani Kumar	Central
9	DLSH010103422021	Raj Kumar Vs Omprakash Berwal	North-East
10	DLNW010026612022	Harbhajan Vs Umesh Kumar Jha & Ors	North-West
11	DLNW010026622022	Satendra Vs Umesh Kumar Jha	North-West
12	DLNT010027392022	Akhilesh Yadav Vs Vipin Badash	North
13	DLSW010036622022	Tek Chand Vs Kartic Jhalani	South-West
14	DLNT010031532022	Nandini Vs Arun Dadwal & Ors	North



Manish Waghmare

DGM-Litigation & Courts

Mob. 7304551384

f i n e s t o

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Secretary general letter.pdf
371 KB

Email

(3)
Vinay Sharma

(19)

Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India"

From : ankurmthur1@cholams.murugappa.com
Subject : Directions Issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India"
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : sujeetkumarsahu@cholams.murugappa.com, abhishekniagam@cholams.murugappa.com

Mon, Jul 25, 2022 01:20 PM

4 attachments

Dear Sir,

With reference to the above noted subject and your instruction vide attached letter dated 20-07-2022 list of the cases amenable for settlement are attached herewith in the specific format.

Our earlier communication held with regard to the direction given by Hon'ble Supreme Court are also attached herewith for ready reference.

Enclosures :

1. List of MACT Cases in specific format
2. List of High Court appeals in specific format
3. Letter dated 20-07-2022.
4. Earlier communication held in relation to share list, as per direction of Hon'ble Supreme Court

Regards,

Ankur Mathur
Zonal Head (Legal-Claims)
CholaMS General Insurance Co. Ltd
"Sanyak Tower"
Plot No 39, Pusa Road, Karel Bagh
Opposite Metro Pillar No 120
Delhi.
Hand held - 9610728514

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From : Ankur Mathur <ankurmthur1@cholams.murugappa.com>
Subject : RE: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Sujeet Kumar Sahu <sujeetkumarsahu@cholams.murugappa.com>, Abhishek Niagam <abhishekniagam@cholams.murugappa.com>

Tue, May 24, 2022 04:42 PM

3 attachments

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S. NO	MAC App (MACA) No	Year	Case Title/Parties Name
1	899	2013	Bhupender Kaur Vs Cholamandalam
2	850	2015	Cholamandalam Vs Khurshid
3	75	2017	Cholamandalam Vs Ritu
4	997	2016	Tasirul Islam Vs Raju Prajapati
5	905	2018	Chola MS Vs Paramjeet
6	906	2018	Chola MS Vs Paramjeet
7	904	2018	Chola MS Vs Paramjeet

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S. No	CNR.No.	Case Title/ Parties Name	MACT of the concerned district
1	DLET010034802017	Shanti V. Shailendra	Karkardooma
2	DLCT010174632016	Neha V. Arvind	Tis Hazari Court
3	DLSE010030982018	Manjesh Jha V. Mukesh	Saket
4	DLWT010062512016	Vijay Singh V. Brijesh Kumar	Tis Hazari Court
5	DLSH010071132016	Anita V. Abrar	Karkardooma
6	DLSH010075382016	shahe alam v. Vikas Sharma	Karkardooma
7	DLNT010113552016	Narendra V. Ravjeet	Rohini
8	DLND010154952017	Ankit V. Praveen Kumar	Patala House Court
9	DLND010154962017	Ashan V. Praveen Kumar	Patala House Court
10	DLSE010056712019	Seema Dutta V. Yaduveer	Saket
11	DLSE010056732019	Seema Dutta V. Yaduveer	Saket
12	DLNW010092232019	manoj Thakur V. Sarabjit singh	Rohini
13	DLNW010092242019	mala Ram v. Sarabjit	Rohini
14	DLSE010056692019	Sunila V. Yaduveer	Saket
15	DLNT010097072017	MS Muskan VS RADHEY SHYAM	Rohini
16	DLNW010025802015	Sakuntla V. Sil kanwar	Rohini
17	DLWT010053462018	Dharampal V. Syodeen Meena	Tis Hazari Court
18	DLSE010001732020	Sudha V. Akash	Saket
19	DLSW010065012017	Sushila V. Pramod	Dwarka
20	DLNT010096162017	Anshoka V. Anand Kumar	Rohini
21	DLSW010082902016	Krishan Chander V. Neeraj Kumar	Dwarka
22	DLSW010044962018	Shasi kala V. Mukesh	Dwarka
23	DLNW010002462018	Samina V. Yusuf	Rohini
24	DLND010190842019	Hemlata V. Sanjeev Kumar	Patala House Court
25	DLND010129202018	Kartar Singh V. Mahesh Kumar	Patala House Court
26	DLNE010016992019	Rajesh V. Mohar	Karkardooma
27	DLNT010004492021	Suashish V. Ram singh	Rohini
28	DLSE010018272020	shahid Ali V. Tarikal	Saket
29	DLSE0100051142019	Ram kawal V. Grival	Saket
30	DLNT010013932021	Sunila Devi V. Sahun	Rohini
31	DLWT010007572021	Jitesh V. Naveen Yadav	Tis Hazari Court
32	DLND010056232016	Shispat V. Manoj Kumar	Patala House Court
33	DLSW010020152021	Ashwani V. Asulosh	Dwarka
34	DLSW010017932021	Ranuak V. Vikram	Dwarka
35	DLND010079842017	Mandeep Yadav V. Subhas	Patala House Court
36	DLSH010012992018	ruby v. Nirmal	Karkardooma
37	DLSH010000462019	Nishant V. Ladoo	Karkardooma
38	DLNW010021202015	Yudhveer V. Ram Kumar	Rohini
39	DLCT010016532021	kusum V. Monu	Tis Hazari Court
40	DLSW010067352019	Ashok Kumar V. Manjar	Dwarka
41	DLNT010043122017	Vikas V. Anuj	Rohini
42	DLWT010051302021	Vinod V. Hariuman	Tis Hazari Court
43	DLWT010041692020	Prakash V. Amarjit	Tis Hazari Court
44	DLWT010041702020	Durgesh V. amarjit	Tis Hazari Court
45	DLSW010064272021	saroj V. Prempal	Dwarka
46	DLSE010063802021	Sajid V. Saurabh	Saket
47	DLND010065632021	Manjeet V. Parminder	Patala House Court
48	DLCT010112112018	Rahul Yadav V. Monica khullar	Tis Hazari Court
49	DLND010005612021	Abid Ali v. sanjay	Patala House Court
50	DLND010005602021	Sharukh V. Sanjay	Patala House Court
51	DLSH010102562021	Diwan V. Vinod	KARKARDOOMA
52	DLCT010007202022	Deepak V. Jasveen	Tis Hazari Court
53	DLET010076252021	Sarefan v. Nikhil	Karkardooma
54	DLND010064392019	Simran V. Ajay Kumar	Patala House Court
55	DLND010064402019	Mithlesh V. Ajay Kumar	Patala House Court
56	DLSW010105502021	Dev Kumar V. Rajnish Sahi	Dwarka
57	DLND010065702021	Manju Devi v. Lokender	Patala House Court
58	DLSW010090482021	Pratibha V. Shiv Kumar	Dwarka

Email

(S)
Vinay Sharma

FW: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : Hreeshika Bhargav <Hreeshika.Bhargav@futuregenerali.in> Mon, Jul 25, 2022 05:04 PM
Subject : FW: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India". @3 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Divya Kotru <Divya.Kotru@futuregenerali.in>, Rakhi Anand01 <Rakhi.Anand01@futuregenerali.in>

Classification: **Confidential**
Dear Sir,

Please find the list of the compromise case which can be settle in the Lok Adalat of Future Generali Insurance Company. This list includes both MACT and Appeal of Delhi Location.

Thanks & Regards
Senior Executive - TP Claims
Hreeshika Bhargav
Contact No. 9811659030
Add. 303-310, Kailash Building
Future Generali India Insurance
Company Ltd. 26 KG Marg, New Delhi

This mail is classified as **Confidential** by on Monday, July 25, 2022 at 4:49:48 PM

From: Arvind Shenoy <arvindshenoy@gicouncil.in>
Sent: 20 July 2022 06:00 PM
To: Rajesh Dhame <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deochake <deochakeS@cholams.murugappa.com>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; RAKHI ANAND <Rakhi.Anand01@futuregenerali.in>; Ajay Jadeja <ajay.jadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@iffcotokio.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhis <Bhagwat.Sattadhis@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; kaushal shah <kaushal.shah@rahejaqbe.com>; Sanjay Gupta <sanjay.g.gupta@relianceada.com>; SrinivasanS <s.srinivasan@royalsundaram.in>; Yaseen shah <yaseen.shah@sbigeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzhar.Wasi@tataaig.com>; sjayasree <sjayasree@uic.co.in>; Swati.pawar@universalsompo.com
Cc: Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>
Subject: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

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Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

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SR. NO.	MAC APP NUMBER	YEAR	CASE TITLE
1	MAC/59/2014	2014	FUTURE GENERALI VS SALMA
2	MAC/213/2014	2014	SALMA VS
3	MAC/403/2014	2014	FGI VS SUSHMA DEVI
4	MAC/858/2017	2017	DÉEPAK VS FGI
5	MAC/1049/2016	2016	MUKESH DEVI VS RAMNATH

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FUTURE GENERALI INDIA INSURANCE CO. LTD											
S/NO	CASE TYPE	CASE NO	CASE YEAR	PETITIONER	RESPONDENT	COURT NAME	NAME OF CLAIMANT ADVOCATE	INSURANCE COMPANY ADVOCATE NAME	REMARKS	CASE IN HIGH COURT OR	NAME OF HIGH COURT
1	MACT	MACT/81/2020	2020	DEVENDER KAUR	MEHAK AGGARWAL	Karkarduma	NA	SUJEET KESHRI	NA	MACT	NA
2	MACT	MACT/35836/1/16	2016	ABDUL HAMID	JAVED ALI	Tis Hazari	SOHIL	VIJAY GUPTA	NA	MACT	NA
3	MACT	MACT/11/219	2019	IMRUL CHUG	RAJESH KUMAR	Tis Hazari	AKHIL PUNJ	SUJEET KESHRI	NA	MACT	NA
4	MACT	MACT/78/14/19	2019	MADAN	RAJIB	Tis Hazari	PREMA KISHISA	VIJAY GUPTA	NA	MACT	NA
5	MACT	MACT/30/19	2019	GEETA DAHIVA	SAIDUR RAHMAN	DWARKA	PRENSHA	PRADEEP SINGH RAYAT	NA	MACT	NA
6	MACT	MACT/56/19	2019	RUBI JHA	SHIKHAJIT	ROHINI	PRASANT	SHALENDER RAI	NA	MACT	NA
7	MACT	MACT/92/19	2019	SABANMUM	SANDEEP	Karkarduma	MUNIS RAZA ZAFI	S P S CHAUDHARY	NA	MACT	NA
8	MACT	DAR/119/2020	2020	SUBINOHUZY	VARINDER	SAKET	ARUN KUMAR MISHRA	KAMALDEEP	NA	MACT	NA
9	MACT	MACT/650/19	2019	SULJAN	MAHSHI	DWARKA	RATAN SINGH	SUNANDA NIMISHA	NA	MACT	NA
10	MACT	MACT/142/2016	2016	RINA KUMAR	JITENDER GULLA	DWARKA	DEEPA YADAV	SUNANDA NIMISHA	NA	MACT	NA
11	MACT	MACT/147/17	2017	PAWAN KUMAR	JITENDER GULLA	DWARKA	HARINDER MISHRA	KAMALDEEP	NA	MACT	NA
12	MACT	MACT/1655/2015	2015	MOHTU	JITENDER GULLA	DWARKA	HARENDER PAL	SUNANDA NIMISHA	NA	MACT	NA
13	MACT	MACT/1655/2015	2015	HEMANT	JITENDER GULLA	DWARKA	HARENDER PAL	SUNANDA NIMISHA	NA	MACT	NA
14	MACT	MACT/629/2017	2017	ANOO	CHAKSHU GOYAL	Tis Hazari	NA	AKHIL MISHRA	NA	MACT	NA
15	MACT	MACT/251/2020	2020	ANIL KUSH	RAJA RAM	Tis Hazari	NA	MANJUL AWASTHI	NA	MACT	NA
16	MACT	MACT/35747/16	2016	KANINDER	SACHIN	Tis Hazari	NA	SAHJAY KUMAR	NA	MACT	NA
17	MACT	MACT/52/18	2018	SANCHI	HUTANBI	DWARKA	MEENA GUPTA	KAMALDEEP	NA	MACT	NA
18	MACT	MACT/152/2018	2018	ABRITHA	SANTOSH	Karkarduma	NA	SUJEET KESHRI	NA	MACT	NA
19	MACT	MACT/157/19	2019	RAVI VAIDH	HURU LAL	Tis Hazari	V K SAHJ	VIJAY GUPTA	NA	MACT	NA
20	MACT	MACT/155/19	2019	SAROJ TULLU	HURU LAL	Tis Hazari	V K SAHJ	VIJAY GUPTA	NA	MACT	NA
21	MACT	MACT/414/2020	2020	SUREET	JAGADISH	Tis Hazari	ATUL RATHI	VIJAY GUPTA	NA	MACT	NA
22	MACT	MACT/64/2020	2020	RAJENDER	ANIL KUMAR	Tis Hazari	G D KAUSHIK	SAHJAY KUMAR	NA	MACT	NA
23	MACT	MACT/243/19	2019	LAXMI DEVI	ANIL KUMAR	Tis Hazari	UJALA SHANKAR	VIJAY GUPTA	NA	MACT	NA
24	MACT	MACT/242/19	2019	JAGAT SINGH	ANIL KUMAR	Tis Hazari	UJALA SHANKAR	VIJAY GUPTA	NA	MACT	NA
25	MACT	MACT/523/2019	2019	NISHA MESSAY	PARNALAD	Karkarduma	ANVIT GUPTA	SUJEET KESHRI	NA	MACT	NA
26	MACT	DAR/91/2020	2020	SURENDER	ANUP	PATIALA HOUSE	HARENDER SINGH	SUJEET KESHRI	NA	MACT	NA
27	MACT	MACT/45016/2016	2016	KATA DEVI	RUPAL	ROHINI	DHANSAL UNWAL	AMIT KASHI	NA	MACT	NA
28	MACT	MACT/1241/16	2016	Gaurav	RAMSHI DUTT	DWARKA	A R SHI	SUNANDA NIMISHA	NA	MACT	NA
29	MACT	DAR/591/18	2018	Santosh Kumar Tanti	Shiv Dutt	PATIALA HOUSE	Sh. Deyank Tyagi	BRJESH BAGGA	NA	MACT	NA
30	MACT	MACT/429/18	2018	Varency	Deenak	Tis Hazari	PREM LAL	VIJAY GUPTA	NA	MACT	NA
31	MACT	MACT/44/21	2021	PODIA	PUNEET	SAKET	KANTA CHAUDHARY	KAMALDEEP	NA	MACT	NA
32	MACT	MACT/44/21	2021	JAGDISH	PUNEET	SAKET	KANTA CHAUDHARY	KAMALDEEP	NA	MACT	NA
33	MACT	MACT/108/21	2021	SUNIL	SAHIL	ROHINI	UPEINDER SINGH	SHALENDER RAI	NA	MACT	NA
34	MACT	MACT/125/21	2021	RAVINDER	INDERA	Tis Hazari	BARITA TYAGI	MANJUL AWASTHI	NA	MACT	NA
35	MACT	MACT/611/2021	2021	GURU DUTT	SUNIL GUPTA	Tis Hazari	VED PRAKASH	SUJIT JAISWAL	NA	MACT	NA
36	MACT	MACT/1064/2016	2016	ROHIT	VISHAL	ROHINI	MANOJ RANA	SHALENDER RAI	NA	MACT	NA
37	MACT	DAR/419/2021	2021	HAKISH	VIKASH	KKD	PRADUMAN SHARMA	SUJEET KESHRI	NA	MACT	NA
38	MACT	MACT/239/2019	2019	JITENDER KUMAR	KHUSHBOO KHAINA	SAKET	MITHLESH KUMAR YADAV	KAMALDEEP	NA	MACT	NA
39	MACT	DAR/242/2022	2022	SHAMSHAD	BIR SAIN JAIN	SAKET	S K JHA	BRJESH BAGGA	NA	MACT	NA
40	MACT	MACT/448/2021	2021	RAKSHATI	ROHIT SHEHRAWAT	KKD	ROHIT SHEHRAWAT	SUJEET KESHRI	NA	MACT	NA
41	MACT	MACT/316/2022	2022	SURJETA	ARUNID TIVARI	Tis Hazari	NA	SAHJAY KUMAR	NA	MACT	NA
42	MACT	MACT/305/2020	2020	SANTOSH KUMAR	GAURAV JINDAL	Tis Hazari	T R KASHY	MANJUL AWASTHI	NA	MACT	NA
43	MACT	MACT/307/2020	2020	RAHMAN DOLWAL	BINDU	Tis Hazari	NA	SAHJAY KUMAR	NA	MACT	NA
44	MACT	MACT/307/2020	2020	MAHDEEP	UDAY	Tis Hazari	S K VERMA	VIJAY GUPTA	NA	MACT	NA
45	MACT	MACT/308/2020	2020	SURENDER	BINDU	Tis Hazari	NA	VIJAY GUPTA	NA	MACT	NA
46	MACT	MACT/308/2020	2020	ARUN	BINDU	Tis Hazari	NA	VIJAY GUPTA	NA	MACT	NA
47	MACT	MACT/186/2022	2022	PUSHPA	JANG BAHADUR	Tis Hazari	AK ROUT	MANJUL AWASTHI	NA	MACT	NA
48	MACT	MACT/186/2022	2022	DEEPAK	SURABH	PATIALA HOUSE	NA	RISHABH RAI	NA	MACT	NA
49	MACT	MACT/471/2021	2021	GULSHAN	ANIL	Tis Hazari	NA	MANJUL AWASTHI	NA	MACT	NA
50	MACT	MACT/238/2020	2020	POORAN	RAJ KUMAR	Tis Hazari	NA	MANJUL AWASTHI	NA	MACT	NA
51	MACT	MACT/108/2022	2022	ARCHANA	ANKUR SAPRA	ROHINI	NA	SHALENDER RAI	NA	MACT	NA

S.P. JAIN

Go digit (6)

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The Registrar
Delhi High Court
New Delhi

Sub: List of cases to be settled through Lok Adalat on behalf
of the Go-Digit General Ins. Co. Ltd.

Sir

Please find enclosed herewith list of cases which can be settled
through Lok Adalat on behalf of Go-Digit Gen. Ins. Co. Ltd.

Go-Digit Gen. Ins. Co. Ltd.

Through


Advocate

Delhi
Dated: 29.7.2022

S. P. JAIN (Adv)
37/1984
Chamber No-402, Westerkling
Tis Hazari Court, Delhi.
Mob. No- 9873304064

GENERAL RECEIPT
High Court of Delhi
29 JUL 2022
Receipt No. 6268

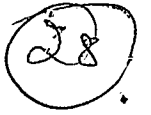
DELHI HIGH COURT
Gazette Branch
Diary No. 2265
Dated 30/07/22

1-2

Details of cases amenable for immediate settlements in respect of Delhi District Court/ MACT			
S.No.	CNR No.	Case Title/Parties Name	MACT of the Concerned District
1	DLNT010064902019	Balbir Singh vs Saroj Rinku	Rohini
2	DLNW010072672019	Jitendra sing vs Nikhil Bansal	Rohini
3	DLSH010023672019	Dinesh Kain v/s Inder Bhan Singh	Karkardooma
4	DLST010073282019	Kanta Bisht v/s Shahzad Khan	Saket
5	DLSH010075822019	Krishan Pal v/s Ram Govind Yadav	Karkardooma
6	DLET010068482020	Prabhawati Devi v/s Neeraj Kumar @ Bablu	Karkardooma
7	DLCT010013422020	Rajesh Kumar Meena v/s Kamruddin M R	Tis Hazari
8	DLET010012822020	Umesh Gupta v/s Dheeraj Kotnala	Karkardooma
9	DLWT010013542020	Kanwal Kumar v/s Ms HeroPlastic India	Tis Hazari
10	DLNT010015522021	Shivamjeet Vs Ranjeet Singh	Rohini
11	DLNE010033642020	Anuradha v/s Mohd Aftab	Karkardooma
12	DLET010007012021	Vinod Kumar v/s Rohit Kumar	Karkardooma
13	DLNW010063232020	Shelly Vs Afroz Khan	Rohini
14	DLNW010079092021	Pankaj Vs Afroz Khan	Rohini
15	DLNT010018632020	Deen Dayal v/s Kaushal Kishore	Rohini
16	DLSE010058932020	Rakesh Kumar Sharma v/s Aslam Khan	Saket
17	DLSE010058952020	Mahendra Kumar v/s Aslam Khan	Saket
18	DLSE010058872020	Chander Jeet Sakral VS Aslam Khan	Saket
19	DLSE010058962020	Mahesh Kumar v/s Aslam Khan	Saket
20	DLSE010058942020	Jot Sarup Singh Nagpal v/s Aslam Khan	Saket
21	DLND010063022021	Satya bhama Das v/s Ramnivas Pal	Patiala House
22	DLCT010083762020	Rajni v/s Nazim	Tis Hazari
23	DLWT010062372020	Nisha v/s SNG Mohelas Anal	Tis Hazari
24	DLCT010003352021	Navinder Singh v/s Chander Pal	Tis Hazari
25	DLSW010085892020	Uday Chand v/s Surinder Singh	Dwarka
26	DLCT010014912021	Dinesh Kumar Ram v/s Balbir Singh	Tis Hazari
27	DLND010065782020	Shashank Vs Budh Ram	Patiala House
28	DLND010065782020	Shashank Vs Budh Ram	Patiala House
29	DLND010047952020	Naresh Kumar Vs Govind Singh	Patiala House
30	DLSW010005712021	Arun Kumar Vs Parveen Kumar	Dwarka
31	DLND010010062021	Chandan Ram Vs Mohd Mukhtiar	Patiala House
32	DLND010024782021	Gajender Singh Rana Vs Raj Kishore	Patiala House
33	DLCT010041332021	Sunil Kumar Vs Raman Deep Singh & Ors.	Tis Hazari
34	DLSE010030412021	Anil Singh v/s Amarjeet Munjal	Saket
35	DLST010028552021	Manish Kumar v/s Sanchit Mittal	Saket
36	DLNE010014642021	Shabbir Ahmad v/s Brajesh Kumar	Karkardooma
37	DLSE010036322021	Lal Singh v/s Kishan Gandhi	Saket
38	DLSE010037072021	Ramshrey VS Sohan Lal	Saket
39	DLCT010057492021	Asiya VS Ishrat Ali	Tis Hazari
40	DLNW010025122021	Kalpana Vs Manoj	Rohini
41	DLWT010100952021	Poonam Sharma VS Nanak Chand	Tis Hazari
42	DLWT010100932021	Karan Sharma VS Nanak Chand	Tis Hazari
43	DLCT010140952021	Gagan Vs Ankur	Tis Hazari
44	DLSE010067032021	Vishal Tisoriya Vs Chahat Ram	Saket

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45	DLNE010028482021	Gangacharan Vs Sanju Kumar	Karkardooma
46	DLCT010106192021	Naved v/s Rajan Tiwari	Tis Hazari
47	DLWT010062002021	Kuldeep Singh Vs Varun	Tis Hazari
48	DLET010026882021	Anil Kumar Vs Sohil Sharma	Karkardooma
49	DLCT010103612021	Nitin Kumar Vs Pramod Kumar	Tis Hazari
50	DLSE010076352021	Beena Devi Vs Aamir Khan	Saket
51	DLCT010116902021	Rahul Kumar Saini Vs Anup Lal Panjiyara	Tis Hazari
52	DLSH010074562021	Deepa v/s Jugal	Karkardooma
53	DLSW010088642021	Ashok Kumar Rai VS Sunita	Dwarka
54	DLSW010088652021	Abhishek Kumar Rai VS Sunita	Dwarka
55	DLSW010089612021	Ashish Babu Vs Pintoo Kumar	Dwarka
56	DLNT010067962021	Pushpa Vs Tarun Kumar	Rohini
57	DLST010078092021	Parveen Kumar Vs Sawan Das	Saket
58	DLNE010033322021	Usha Sharma vs Pardeep singh	Karkardooma
59	DLND010030912021	Ashok Kumar VS Krishan Kumar	Patiala House
60	DLND010058262021	Rakhi v/s Pawan Kumar	Patiala House
61	DLSW010094592021	Ramesh Chand VS Madan Kumar	Dwarka
62	DLSW010094602021	Mahender Mohan VS Madan Kumar	Dwarka
63	DLNW010079082021	Shilpa Vs Afroz Khan	Rohini
64	DLNW010075552021	Ramesh Kumar Vs Suresh Pal	Rohini
65	DLCT010138292021	Sukhpal Singh VS Ajay Kumar	Tis Hazari
66	DLCT010091422021	Surender Singh VS Ritesh Kumar	Tis Hazari
67	DLCT010136772021	Tushika VS Ritesh Kumar	Tis Hazari
68	DLSW010106242021	Pardeep Kumar v/s Vikas	Dwarka
69	DLSW010105772021	Manjeet Vs Bajrangi Lal	Dwarka
70	DLNE010037022021	Pushpa Devi Vs Sudhir Kumar	Karkardooma
71	DLNE010037002021	Pushpa Devi Vs Sudhir Kumar	Karkardooma
72	DLNW010084032021	Bani Vs Rajgir Singh	Rohini
73	DLND010027092021	Arti Kumari v/s Hari Lal Yadav	Patiala House
74	DLND010069582021	Shahil Vs Dinesh Kumar	Patiala House
75	DLCT010037512021	Master Neer VS Parveen Gaur	Patiala House
76	DLND010095682021	Awadh Kishore Vs RAMESH	Patiala House
77	DLND010076872021	Simanshu Vs Babloo	Patiala House
78	DLWT010087792021	Aditya Vs Iliyas Anasari	Tis Hazari
79	DLSW010111642021	Ajeet Vs Santosh Yadav	Dwarka
80	DLNW010085442021	LRS Aleem @Abdul Aleem Vs Mohd Akbar	Rohini
81	DLST010091252021	Suraj Kumar Bhandari Vs Mithlesh Kuma	Saket
82	DLNE010040072021	Ramo Devi VS Amarjeet Singh	Karkardooma
83	DLCT010158982021	Umar Vs Anil Ram	Tis Hazari
84	DLCT010134042021	Deveshwari Kaur VS Amit Kumar	Tis Hazari
85	DLWT010094332021	Narendra Singh Vs Suresh Kumar	Tis Hazari
86	DLWT010032652020	Sukhwider Kaur VS Sumit Kapoor	Tis Hazari
87	DLNT010048652021	Rita vs Santosh Kumar	Rohini
88	DLCT010164692021	Mohd Safik VS Harpreet Singh	Tis Hazari
89	DLNE010027932021	Sarvas Kumar VS Krishan Mani Dubey	Karkardooma
90	DLWT010103352021	Dinesh Kumar Dogra VS Avtar Singh	Tis Hazari



91	DLCT010175692021	Santosh Mourya Vs Mahesh Kumar Yadav	Tis Hazari
92	DLCT010175122021	Anoop Kumar Vs Shahid	Tis Hazari
93	DLCT010175072021	Virendra Kumar Vs Shahid	Tis Hazari
94	DLND010087692021	Imran Vs Dipak Mahato	Patiala House
95	DLND010088772021	Narendra Jeet Singh Vs Jitendra Kumar	Patiala House
96	DLSH010018112022	Jayada Devi Vs Mohd Kamil	Karkardooma
97	DLST010079062021	Sunita VS Suresh Kumar	Saket
98	DLCT010002442022	Shanker Sah Vs Rizwan	Tis Hazari
99	DLWT010093582021	Suraj Vs Girish Chand	Tis Hazari
100	DLCT010021482022	Asha VS Sahil	Tis Hazari
101	DLSW010108482021	Sarita VS Narender Dagar	Dwarka
102	DLND010095112021	Rakesh Vs Rambali Yadav	Patiala House
103	DLCT010033962022	Munna Vs Rajendra	Tis Hazari
104	DLCT010030702022	Vishal Kumar Vs Manan Goel	Tis Hazari
105	DLCT010030692022	Md Sagir Vs Manan Goel	Tis Hazari
106	DLSE010013682022	Anju Nandi Vs Yameen	Saket
107	DLND010095912021	Lokyinglo Lotha Vs Bijender	Patiala House
108	DLND010095902021	Mhonbeni Vs Bijender	Patiala House
109	DLSE010015952022	Arjun Kumar Vs Rajesh	Saket
110	DLSE010015942022	Bhola VS Rajesh	Saket
111	DLWT010016102022	Parvesh Kumar Sharma VS Jay Lal	Tis Hazari
112	DLSE010015932022	Rambeti Vs Rajesh Mehto	Saket
113	DLCT010040102022	Deepak Bhai Vs Mohd Abid	Tis Hazari
114	DLCT010040112022	Bharti Vs Abid	Tis Hazari
115	DLSE010016992022	Siaram Sharma Vs Alok Kumar Pandey	Saket
116	DLNT010018542020	Radhika Vs Sakal Mehto	Rohini
117	DLNT010018552020	Meera Vs Sakal Mehto	Rohini
118	DLNE010006502022	Mahender Singh VS Amit Kumar Mishra	Karkardooma
119	DLCT010039642022	Varun Mehra Vs Manjeet	Tis Hazari
120	DLWT010101102021	Sunder Singh Vs Ganesh Chhetri	Tis Hazari
121	DLNE010006512022	Santosh Vs Amit Kumar Mishra	Karkardooma
122	DLCT010045442022	Santuram VS Harshit	Tis Hazari
123	DLSH010018102022	Babita v Subhanshu	Karkardooma
124	DLST010019962022	Sonu Singh Vs Anesh	Saket
125	DLNW010028992022	Geeta Vs Ramesh	Rohini
126	DLCT010049872022	Shallni Vs Vijay Kumar	Tis Hazari
127	DLSH010036662022	Ritu Vs Yogesh	Karkardooma
128	DLND010009022022	Yashwant Kumar Vs Mohd Tayyab	Patiala House
129	DLCT010052842022	Nasreen Vs Shatrudhan	Tis Hazari
130	DLNT010025592022	Sanjeet Kumar Chaudhary VS Narender Kumar	Rohini
131	DLCT010049092022	Mool Chand Mangla VS Shiv Sehgal	Tis Hazari
132	DLSH010018962022	Anupriya VS Vinod Kumar	Karkardooma
133	DLNW010026422022	Roshan Vs Rajesh kumar	Rohini
134	DLET010036332022	Amar Singh Vs Ved Prakash	Karkardooma
135	DLSW010030692022	Neha Verma Vs Chandrika Prasad	Dwarka
136	DLSW010030702022	Karuna Suri Vs Chandrika Prasad	Dwarka

137	DLNE010008462022	Gulista Vs Sonu	Karkardooma
138	DLWT010037562022	Mohd Kohinoor Vs Jatin Jain	Tis Hazari
139	DLNW010021182022	Srikant Tiwari Vs LRs of Ram Dass	Rohini
140	DLNW010034422022	Urmila Maurya Vs Dilip Kumar	Tis Hazari
141	DLND010037762022	Harvender Kumar Vs Jamshed	Patiala House
142	DLND010037772022	Vijay Pal Vs Jamshed	Patiala House
143	DLNE010010622022	Mansoor Ali Vs Navneet Arya	Karkardooma
144	DLNE010010632022	Ikrar Husain Vs Navneet Arya	Karkardooma
145	DLCT010077942022	Adarsh Rathore Vs Mohd Iqbal Zargar	Tis Hazari
146	DLET010046792022	Sandeep Kumar VS Lakhani	Karkardooma
147	DLET010046772022	Sangeeta VS Lakhani	Karkardooma
148	DLET010046762022	Pragya VS Lakhani	Karkardooma
149	DLNE010006422022	Soni Devi VS Dev Singh	Karkardooma
150	DLCT010081202022	Imran Husain VS Rajesh Yadav	Tis Hazari
151	DLCT010081212022	IkrarAhmed Vs Rajesh Yadav	Tis Hazari
152	DLWT010050782022	Prem Vallabh Vs Anuj Mittar	Tis Hazari
153	DLNT010048552022	Krishan Kumar Vs Chattar Pal	Rohini
154	DLWT010051812022	Kajal VS Attar Singh	Tishazari
155	DLWT010054352022	Shiv Ballabh VS Ashok Rohilla	Tishazari
156	DLET010055232022	Munni Devi Vs Manoj Sharma	Karkardooma
157	DLET010055272022	Mohd Alam Vs Manoj Sharma	Karkardooma
158	DLET010055252022	Rampreet Vs Manoj Sharma	Karkardooma
159	DLET010055262022	Sanjit Yadav Vs Manoj Sharma	Karkardooma
160	DLET010055242022	Mustak Ahmed Vs Manoj Sharma	Karkardooma
161	DLET010055282022	Mumtaj Ahmed Vs Manoj Sharma	Karkardooma
162	DLCT010084642022	Amarjeet Singh VS Kripa Nand Yadav	Tis Hazari
163	DLCT010086112022	Harvinder Kaur VS Kripa Nand Yadav	Tis Hazari
164	DLST010051922022	Abhishek Kumar Vs Ahmed Osman	Saket
165	DLNT010011732022	Satpal Vs Avneesh Gupta	Rohini
166	DLNT010011712022	Devi Saran Vs Avneesh Gupta	Rohini
167	DLNT010011702022	Kiranpal Singh Vs Avneesh Gupta	Rohini
168	DLSE010051772022	Sunita Gupta VS kishore	Saket
169	DLCT010097792022	Iqra VS Umesh Mahto	Tishazari
170	DLCT010097802022	Rubeena VS Umesh Mahto	Tishazari
171	DLCT010097812022	Rani VS Umesh Mahto	Tishazari
172	DLCT010097822022	Kullo VS Umesh Mahto	Tishazari
173	DLCT010097832022	Arham VS Umesh Mahto	Tishazari
174	DLCT010097842022	Master Umar VS Umesh Mahto	Tishazari
175	DLNE010020062022	Rakib Husain Vs Bhudev Singh	Karkardooma
176	DLNW010063952022	Kamal Kumar Vs Romil Bahal	Rohini

Email

(13)
Vinay Sharma

(20)

Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : sovitk kumar <sovitk.kumar@nic.co.in> / Wed, Jul 27, 2022 12:44 PM
Subject : Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India". @1 attachment
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : m jena <m.jena@nic.co.in>, ps chakravarthy <ps.chakravarthy@nic.co.in>, rakeshk kadayala <rakeshk.kadayala@nic.co.in>, veenu garg <veenu.garg@nic.co.in>, naresh k <naresh.k@nic.co.in>, kamaljeet neena <kamaljeet.neena@nic.co.in>, manju piplani <manju.piplani@nic.co.in>, aruna rawat <aruna.rawat@nic.co.in>, meenakshi choudhary <meenakshi.choudhary@nic.co.in>, rajneesh kumar <rajneesh.kumar@nic.co.in>, dharmender arya <dharmender.arya@nic.co.in>

Sir,

As discussed, please find attached herewith, data in prescribed format on behalf of National Insurance Company Ltd pertaining MACT Courts and Hon'ble High Court of Delhi.

Sovit Kumar
Assst Manager Legal
National Insurance Co. Ltd.,
National Legal Vertical, Delhi

----- Forwarded message -----

From: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Date: Fri, Jul 22, 2022 at 2:33 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Sovit K Kumar <sovitk.kumar@nic.co.in>

सादर / Regards

राकेश कडायला / Rakesh Kadayala,
मुख्य प्रबंधक / Chief Manager,
नेशनल इन्शोरेंस कंपनी लि. / National Insurance Co. Ltd. (A Govt. Of India Undertaking),
नेशनल लीगल वर्टिकल / National Legal Vertical,
२ E/9, झंडेवाला एक्सटेंशन / 2E/9, Jhandewalan Extension,
नई दिल्ली -110055 / New Delhi-110055
दूरभाष / Telephone : Mobile:9643003422, 9868886968

----- Forwarded message -----

From: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Date: Fri, Jul 22, 2022 at 1:03 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Veenu Garg <veenu.garg@nic.co.in>

Ms. Veenu,

The format is in attachment.

सादर / Regards

(31)

राकेश कड़ापला / Rakesh Kadayala,
मुख्य प्रबंधक / Chief Manager,
नेशनल इन्शोरेंस कंपनी लि. / National Insurance Co. Ltd. (A Govt. Of India Undertaking),
नेशनल लीगल वर्टिकल / National Legal Vertical,
२ E/9, झंडेवालान एक्सटेंशन / 2E/9, Jhandewalan Extension,
नई दिल्ली -110055 / New Delhi-110055
दूरभाष / Telephone : Mobile:9643003422, 9868886968

----- Forwarded message -----

From: M Jena <m.jena@nic.co.in>
Date: Wed, Jul 20, 2022 at 9:17 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Rakesh K Kadayala <rakeshk.kadayala@nic.co.in>
Cc: Mahesh Naithani <mahesh.naithani@nic.co.in>, Sunil Singh <sunil.singh@nic.co.in>

Dear Rakesh Ji, please see the trailing mail advice for needful and discuss if necessary.

सादर/ Regards

मधुमिता जेना Madhumita Jena
उप महाप्रबंधक By General Manager
नेशनल इन्शोरेंस कंपनी लि. National Insurance Company Limited,
नेशनल लीगल वर्टिकल National Legal Vertical
2 E/ 9 Jhandewalan Extension ,New Delhi-110055.
Mobile 9643003675, Voice IP - 359100-001
CIN-U10200WB1906CO1001713

----- Forwarded message -----

From: P S Chakravarthy <ps.chakravarthy@nic.co.in>
Date: Wed, Jul 20, 2022 at 8:34 PM
Subject: Fwd: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: M Jena <m.jena@nic.co.in>
Cc: CSreenivasa Rao <csreenivasa.rao@nic.co.in>, U Sagar <u.sagar@nic.co.in>, Piyush Bhadani <piyush.bhadani@nic.co.in>, Anshu Shekhar <anshu.shekhar@nic.co.in>, NEEHARIKA PRASAD <neeharika.prasad@nic.co.in>, Nishikant <nishikant@nic.co.in>

Dear sir / Madam

Pl send the required data to Delhi High Court in the prescribed format in respect of Delhi High Court cases and MACT cases of Delhi and confirm the same to enable us to give confirmation to GI Council accordingly

Thanks n regards

----- Forwarded message -----

From: Arvind Shenoy <arvindshenoy@gicouncil.in>
Date: Wed, Jul 20, 2022, 5:59 PM
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To: Rajesh Dhame <rajesh@acko.com>, Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>, Shashank Deochake <deochakeS@cholams.murugappa.com>, Sameer Karekatte <sameer.karekatte@edelweissfin.com>, RakhiAnand <rakhi.anand01@futuregenerali.in>, Ajay Jadeja <ajay.jadeja@godigit.com>, Ketan Ganatra <ketan.ganatra@hdfcergo.com>, Rajagopalan.ramaswamy@icicilombard.com <rajagopalan.ramaswamy@icicilombard.com>, Rashmi <rashmi@iffcotokio.co.in>, Milind Myakal <milind.myakal@kotak.com>, Sajiv P <Sajiv.P@libertyinsurance.in>, Karan Purohit <karan.purohit@magma-hdi.co.in>, PS.Chakravarthy@nic.co.in <PS.Chakravarthy@nic.co.in>, Bhagwat Sattadhis <Bhagwat.Sattadhis@navi.com>, RADHIKA R <r.radhika@newindia.co.in>, sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>, kaushal shah <kaushal.shah@rahejaqbe.com>, Sanjay Gupta <sanjay.g.gupta@relianceada.com>, SrinivasanS <s.srinivasan@royalsundaram.in>, Yaseen shah <yaseen.shah@sblgeneral.in>, Sumeet Bajaj <sumeet.bajaj@shriramgi.in>, Mohd. Azhar Wasi <MohdAzhar.Wasi@rataalg.com>, sjayasree <sjayasree@uic.co.in>, Swati.pawar@universalsompo.com

<swati.pawar@universalsompo.com>

Cc: Secretary General <sg@gicouncil.in>, MN Sarma <sarma.mn@gicouncil.in>, CR Vijayan <crvjayan@gicouncil.in>

39

Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>

Sent: Wednesday, July 20, 2022 5:14 PM

To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>

Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

Image
removed by
sender.

The contents of this E-mail and any attachment(s) are confidential and intended for the named recipient(s) only. If you are not the intended recipient of this E-mail, kindly delete the E-mail immediately and take pains to inform the sender. Any form of reproduction, dissemination, copying, disclosure, modification, distribution and/or publication of this E-mail without the prior written consent of the author of this E-mail is strictly prohibited. Before opening any E-mail and attachments please check them for viruses and defects. The internet cannot guarantee the integrity of this E-mail. National Insurance Company Limited shall not therefore be liable for the contents of this E-mail, if modified. Visit us at [\[https://nationalinsurance.nic.co.in\]](https://nationalinsurance.nic.co.in)

DATA NATIONAL INSURANCE COMPANY LTD.xlsx
29 KB

From : Hreeshika Bhargav <Hreeshika.Bhargav@futuregenerali.in>
Subject : FW: [External]FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Divya Kotru <Divya.Kotru@futuregenerali.in>, Rakhi Anand01 <Rakhi.Anand01@futuregenerali.in>

Mon, Jul 25, 2022 05:04 PM

3 attachments

Classification: **Confidential**

Dear Sir,

High Court

33

S.NO	MACA NO	YEAR	TITLE
1	645/2014	2014	NICL V/S. RAVINA
2	923/2016	2016	NICL V/S. MAMTA PATEL
3	288/2014	2014	NICL V/S. ANEETA
4	1125/2014	2014	NICL V/S. HIRA DEVI
5	875/2016	2016	NICL V/S. NIRMALA
6	453/2015	2015	NICL V/S. GEETA(CROSS APPEAL)
7	7735/2014	2014	NICL V/S. SATISH KR. SINGH
8	262/2015	2015	DEVENDER YADAV V/S. PRAVEEN KHANNA
9	341/2019	2019	NEM SINGH V/S. SAURAV
10	163/2019	2019	DHAWANI SHARDA V/S. ASHOK KUMAR
11	721/2018	2018	TASLEEM BEGUM V/S. NICL
12	1094/2017	2017	CHETAN RAM V/S. HARI OM
13	887/2018	2018	RAM CHARAN V/S. PINKI SINGH
14	625/2014	2014	NICL V/S. ASHA DEVI
15	871/2017	2017	NICL V/S. BIMLA DEVI
16	777/2017	2017	NIC V/S AHAMADI KHATOON
17	148/2021	2021	SHOBHA V/A HARI OM
18	153/2018	2018	NIC V/S SANJAY KR.
19	832/2017	2017	NIC V/S NEELAM
20	316/2017	2017	LAXAMI MISHRA V/S NIC
21	4436/16	2016	KESAR ALI V/S NIC
22	846/2018	2018	NIC V/S CHANDRO DEVI
23	252/2017	2017	NEERU GARG V/S NIC
24	525/2017	2017	ANUJ GARG V/S NIC
25	285/2018	2018	HAZARA BEGUM V/S. NICL
26	176/2018	2018	NIC V/S REKHA DEVI
27	,2/2021	2021	NICL V/S. ARJUN SINGH
28	445/2019	2019	DINESH KUMAR V/S. FIROZUDDIN
29	43/2018	2018	NICL V/S. KANTA SHARMA
30	302/2018	2018	ISHA CHARAN V/S NIC
31	156/2017	2017	NICL V/S BABITA & ORS

District court

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S.NO.	CNR NO.	CASE TITLE	COURT
1	DLCT010019772019	RAHUL vs Suresh pal	TIS HAZARI, CENTRAL
2	DLCT010126312018	Sonia vs Suresh pal	TIS HAZARI, CENTRAL
3	DLCT01-016993-2019	SONI VS SANJEEV KUMAR	TIS HAZARI, CENTRAL
4	DLCT01-002457-2020	KHUSHI VS SANJEEV KUMAR	TIS HAZARI, CENTRAL
5	DLWT01-001646-2020	LRs of Ranbir vs Bhagwan	TIS HAZARI, WEST
6	DLWT010003952019	GURPREET SINGH VS SIMRAT PAL SINGH	TIS HAZARI, WEST
7	DLWT010079142018	Saranjeet Singh vs Sanjeev	TIS HAZARI, WEST
8	DLWT010043702020	Anil vs Kulwant Singh	TIS HAZARI, WEST
9	DLWT010033582019	Vijay vs pradeep	TIS HAZARI, WEST
10	DLCT010062372020	SANTOSH VS MADAN	TIS HAZARI, CENTRAL
11	DLCT010084722017	GINNI VS HARI OM	TIS HAZARI, CENTRAL
12	DLCT01013952018	SUDHIR VS SHANKAR	TIS HAZARI, CENTRAL
13	DLWT010064372020	SANDEEP VS VIKRAM SINGH	TIS HAZARI, WEST
14	DLWT010033582019	Vijay KUMARI vs Dilbagh	TIS HAZARI, WEST
15	DLWT010105112018	SHIVAM TYAGI VS SANJAY KUMAR CHUGH	TIS HAZARI, WEST
16	DLWT010105102018	SONIKA VS SANJAY KUMAR CHUGH	TIS HAZARI, WEST
17	DLCT010174252018	SANTOSH VS MUKESH SAINI	TIS HAZARI, CENTRAL
18	DL ST 010063912019	Veena vs Pramod Kumar	TIS HAZARI, CENTRAL
19	DLCT010053522021	KRISHAN PAL VS SHAH FAISAL	TIS HAZARI, WEST
20	DLWT010045472019	ASHA(Lr of SAT NARAYAN)BANSAL VS SUBHASH	TIS HAZARI, WEST
21	DLWT010070602019	KOMAL YADAV VS SATISH KUMAR	TIS HAZARI, WEST
22	DLWT010041892020	MANGLA VS PAPPU BHARTI	TIS HAZARI, WEST
23	DL WT010041882020	HARDEVI VS PAPPU BHARTI	TIS HAZARI, CENTRAL
24	DLCT010018302019	JAMAL VS AJAY GUPTA	TIS HAZARI, WEST
25	DLWT010005072021	KANHIYA LAL LR'S OF KAMLA BHARTI VS	TIS HAZARI, WEST
26	DLWT010004552021	KANHIYA LAL (INJURED) VS. BALRAJ	TIS HAZARI, WEST
27	DLWT010030342019	SUJIT KR SHARMA VS DEVENDER KR. SHUKLA	TIS HAZARI, CENTRAL
28	DLCT010094012021	DEEN MOHD. VS MUKUL SEHGAL	TIS HAZARI, CENTRAL
29	DLCT010149402019	BRAHANAND CHOUBEY VS MAHESH BAROR	TIS HAZARI, CENTRAL
30	DLCT010149412019	GOVIND PATHAK VS MAHESH BAROR	TIS HAZARI, WEST
31	DLWT010089962018	KANWAR PAL VS HARI OM	TIS HAZARI, WEST
32	DLWT010014702021	GEETA DEVI VS KARAN SINGH	TIS HAZARI, WEST
33	DL WT010005142021	LR'S OF MOHD. SAHID VS GIRISH CHAND	TIS HAZARI, WEST
34	DLWT010081552021	PRADEEP VS RAJ KUMAR	TIS HAZARI, CENTRAL
35	DLCT010031852022	MUKESH VS VAIBHAV VYAS	TIS HAZARI, CENTRAL
36	DLCT010014652021	SUDAMA DEVI VS RADHEY SHYAM	TIS HAZARI, CENTRAL
37	DLCT010056702021	VANSH MOHIT MATHUR VS MD. VASEEM	TIS HAZARI, CENTRAL
38	DL CT 0100127152021	DINESH KUMAR VS SANGAM SINGH	TIS HAZARI, WEST
39	DLWT010050332020	UDO YADAV VS KULJEET SINGH	TIS HAZARI, WEST
40	DLWT010013242021	SHIVANI VS RAJESH	TIS HAZARI, CENTRAL
41	DLCT010031852022	MADHU CHAUHAN VS PREM	TIS HAZARI, CENTRAL
42	DLCT010023042022	RATI LAL THAKUR VS NITIN NAGAR	TIS HAZARI, CENTRAL
43	DLCT010037142022	MEHTAB @KALWA VS AMAN RAGHAV	TIS HAZARI, WEST
44	DLWT010091352021	SATENDER VS VINOD	TIS HAZARI, WEST
45	DLWT010091362021	ANIL VS VINOD	TIS HAZARI, WEST
46	DL WT010100112019	MOHD. SABIR VS GULAB	TIS HAZARI, CENTRAL
47	DL CT010181802021	KHATIJA VS SACHIN	TIS HAZARI, CENTRAL
48	DL CT010181802021	KANJI BHAI VS SACHIN	TIS HAZARI

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S.NO.	CNR NO.	CASE TITLE	COURT
1	DLNW01000962019	MADAN LAL VS PREM PAL AND ORS	ROHINI, NORTH WEST
2	DLNT010019952019	HIRA LAL VS ABHISHEK	ROHINI, NORTH
3	DLNW010100692019	MASTER NITESH VS RAHUL	ROHINI, NORTH WEST
4	DLNW010080602017	MANVEER SINGH VS BALBIR SINGH	ROHINI, NORTH WEST
5	DLNT010065282017	JAMIL AHMAD VS RAMPHAL	ROHINI, NORTH
6	DLNW010107022019	MASTER ANISH VS NASEEB	ROHINI, NORTH WEST
7	DLNW010109262018	RANI GAMBHIR VS CHANDAN SINGH AND ORS	ROHINI, NORTH WEST
8	DLNW010010232015	CHARAN SINGH VS MOHIT	ROHINI, NORTH WEST
9	DLNW010022802017	AJAY VS RAJESH	ROHINI, NORTH WEST
10	DLNT010093282017	PUSHPENDER VS SONU	ROHINI, NORTH
11	DL NT010131282017	ASHOK KUMAR VS ASHISH	ROHINI, NORTH
12	DLNW010017222020	SURYAKANTH TIWARI VS PRITAM SINGH	ROHINI, NORTH WEST
13	DLNW010017202020	SANDEEP TIWARI VS PRITAM SINGH	ROHINI, NORTH WEST
14	DLNT010127902019	RAMJI VS LAXMAN	ROHINI, NORTH
15	DLNW010017352020	POOJA DEVI VS YOGESH KUMAR	ROHINI, NORTH WEST
16	DLNT010029272019	VINOD VS KULDEEP KUMAR	ROHINI, NORTH
17	DL NT010029442019	POOJA VS KULDEEP KUMAR	ROHINI, NORTH
18	DLNT010051802016	SHASHI KANT VS PARDEEP	ROHINI, NORTH
19	DLNT010042862019	KAWAR PAL VS RAKESH KUMAR	ROHINI, NORTH
20	DLNW010098372021	MEGHA VS SANTOSH	ROHINI, NORTH WEST
21	DLNW010096092021	SARJIT MALIK VS SANTOSH	ROHINI, NORTH WEST
22	DLNW010083442021	SAROJ SHARMA THR VS GYAN SINGH	ROHINI, NORTH WEST
23	DLNW010098302021	SAURABH VS RIZWAN	ROHINI, NORTH WEST
24	DL NW010098322021	ANSH VS RIZWAN	ROHINI, NORTH WEST
25	DLNW01009812021	ARMAN ALI VS RIZWAN	ROHINI, NORTH WEST
26	DLNT010076692021	DINESH KUMAR VS SURESH KUMAR	ROHINI, NORTH
27	DLNT00050992020	ANJU RAJEEVAN VS VIKAS	ROHINI, NORTH
28	DLNT010008372022	TEJPAL VS ANIL YADAV	ROHINI, NORTH
29	DL NT 010012832021	RINKI REKHAR VS DEVENDER KUMAR SINGH	ROHINI, NORTH WEST
30	DLNW010011232019	JITENDER SHARMA VS SATISH KUMAR	ROHINI, NORTH WEST
31	DLNT010068952019	ASHOK KUMAR SHARMA VS RAJ KUMAR	ROHINI, NORTH
32	DLNW010002842022	BINDU VS ANKIT BANSAL	ROHINI, NORTH WEST
33	DLNT010042952022	NARESH KUMAR VS IMTIYAZ	ROHINI, NORTH
34	DLNT010041462022	MANOJ KUMAR VS MEHARBAN SINGH	ROHINI, NORTH
35	DLNT010041702022	VEER PRAKASH VS BALWAN VERMA	ROHINI, NORTH
36	DLNT010041672022	RAJESH KUMAR VS BALWAN VERMA	ROHINI, NORTH
37	DLNT010041682022	SANJAY VS BALWAN VERMA	ROHINI, NORTH
38	DLNT010041772022	LAKHO DEVI VS PERIASAMY	ROHINI, NORTH
39	DLNT010034752022	RANI DEVI VS ASHOK BAIRWA	ROHINI, NORTH
40	DLNT010038392022	VIDYA DEVI VS MONU KUMAR	ROHINI, NORTH
41	DLNT010038082022	DHAN SINGH VS RAM NIWAS JAT	ROHINI, NORTH
42	DL NT0100485532022	YOGENDER KUMAR VS PRADEEP	ROHINI, NORTH
43	DLNT010063172019	DHARMENDRA VS RAJPAL SINGH	ROHINI, NORTH

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SR NO.	CNR NO	CASE TITLE	COURT
1	DLET010006152018	BABBAN V/S. GULASHAN	KARKARDOOMA, DISTT EAST
2	DLET010002532019	NEETU VS. LALITA BHANDULA	KARKARDOOMA, DISTT EAST
3	DLET010077752018	ATUL GUPTA V/S. MANISH CHABRA	KARKARDOOMA, DISTT EAST
4	DLSH010043942017	SHEELA AND OTHE V/S. PRAVESH KUMAR	KARKARDOOMA, DISTT SHAHDARA
5	DLET010086262019	SHIVANI GUPTA VS SOM DUTT NIJHAWAN	KARKARDOOMA, DISTT EAST
6	DLET010040742020	ARCHNA VS LALIT KUMAR SHARMA	KARKARDOOMA, DISTT EAST
7	DLET010040742020	PACHI MUTTO VS AVNISH KUMAR	KARKARDOOMA, DISTT EAST
8	DLSH010007432019	NANDA VS ANKUSH	KARKARDOOMA, DISTT SHAHDARA
9	DLSH010036212019	SHAILENDER VS AMIT	KARKARDOOMA, DISTT SHAHDARA
10	DLSH010022832018	ASHI Restogj VS ANISH KUMAR	KARKARDOOMA, DISTT SHAHDARA
11	DLET010057902019	KAMLA DEVI VS RAVI KUMAR	KARKARDOOMA, DISTT EAST
12	DLET010090982019	LAXMI DEVI VS PRAMOD& OTHER	KARKARDOOMA, DISTT EAST
13	DLET010090982019	LAXMI DEVI VS PRAMOD& OTHER	KARKARDOOMA, DISTT EAST
14	DLET01012436207	VINOD K MISHRA V/S. CHETAN KUMAR@O	KARKARDOOMA, DISTT EAST
15	DLET010031642019	SHIV SINGH VS SHAHANSHAH ALAM	KARKARDOOMA, DISTT EAST
16	DLET010035522019	DEEPAK VS JAGMEET SINGH	KARKARDOOMA, DISTT EAST
17	DLET010035532019	SONAM VS JAGMEET SINGH	KARKARDOOMA, DISTT EAST
18	DLET010015262018	SHIVAYANAND KUMAR V/S. KAMLESH KUMAR	KARKARDOOMA, DISTT EAST

SR NO.	CNR No.	Title	Court
1	DLND010030862016	SARITA VS MD NISAR	PATIALA HOUSE
2	DLND010006922015	SARITA VS MD NISAR	PATIALA HOUSE
3	DLND010021442016	KULDEEP SINGH Vs PRABHAKAR DUBEY	PATIALA HOUSE
4	DLND010027762017	UPENDRA vs ANKUSH KUMAR	PATIALA HOUSE
5	DLND010027752017	NAZEEM vs ANKUSH KUMAR	PATIALA HOUSE
6	DLND010152272016	ASHOK vs RAJAN KUMAR	PATIALA HOUSE
7	DLND010152302016	LOKESH vs RAJAN KUMAR	PATIALA HOUSE
8	DLND010015462018	RAHUL VS RAJAN KUMAR	PATIALA HOUSE
9	DLND010094562021	ISLAM HUSSAIN VS SUNIL	PATIALA HOUSE
10	DLND010007332018	NISHANT SINGHAL VS AMAR SINGH	PATIALA HOUSE
11	DLND010004222018	RAJENDER GUJAR VS AJIT SINGH	PATIALA HOUSE
12	DLND010012092018	SUNIL KHURANA VS INNA CHANDRA	PATIALA HOUSE
13	DLND010019342019	SUKHVINDER SINGH VS PUKRAJ	PATIALA HOUSE
14	DLND010066632019	MINAKSHI MITTAL VS SURYA JOSHI	PATIALA HOUSE
15	DLND010011502021	YOGESH SHARMA VS SANJEEV	PATIALA HOUSE
16	DLND010042752019	MEENA PANDEY (LR OF ANKIT PANDEY) VS AKASH	PATIALA HOUSE
17	DLND010097082019	ANCHIT WADWA VS ARUN KUMAR	PATIALA HOUSE
18	DLND010156432019	SANAM TAMANG VS TEK CHAND	PATIALA HOUSE
19	DLND010128592019	SARVAN (LR OF SUNITA) VS NETRA PAL	PATIALA HOUSE
20	DLND010128602019	SARVAN VS NETRA PAL	PATIALA HOUSE
21	DLND010128612019	ROHIT VS NETRA PAL	PATIALA HOUSE
22	DLND010052052020	TINKU PASWAN VS SANU	PATIALA HOUSE
23	DLND010052062020	RK SHARMA VS SANU	PATIALA HOUSE
24	DLND010045312020	DINESH VS RAJESH	PATIALA HOUSE
25	DLND010058452020	Manish Sinha Vs Swapnil	PATIALA HOUSE
26	DLND010065752020	Sampat (LR of Sanjeev) Vs Dilshad	PATIALA HOUSE
27	DLND010024012021	RITIKA VS NAVEEN KR PATWAL	PATIALA HOUSE
28	DLND010066192021	VIJAY SHANKAR VS ADITYA ARORA	PATIALA HOUSE
29	DLND010053122020	GULBAHAN VS SULTAN MOHD	PATIALA HOUSE
30	DLND010088762021	GULSHAN VS SULTAN MOHD	PATIALA HOUSE
31	DLND010019962022	SUNITA VS GANESH SINGH BISHT	PATIALA HOUSE
32	DLND010019962022	PRIYANKA VS GANESH SINGH BISHT	PATIALA HOUSE
33	DLND010019962022	AARTI VS GANESH SINGH BISHT	PATIALA HOUSE
34	DLND010022502022	AMIT BHOUMIK VS NEELIMA	PATIALA HOUSE
35	DLND010034342022	RAJAN KUMAR SINGH VS CHHOTE LAL	PATIALA HOUSE
36	DLND010088782021	CHANDRAHANS VS AJAY	PATIALA HOUSE
37	DLND010008012020	Kamaljeet vs Kirtan Singh	PATIALA HOUSE

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Sr No.	CNR No.	Title	Court
1	DLST010017652017	PREETI & OTHERS VS RAJPAL	Saket , South
2	DLST010051282017	SADIQ QAMAR VS AJAY KUMAR	Saket , South
3	DLSE010011372018	SUMIT KUMAR VS MONU	Saket, South East
4	DLSE010011372018	ASHISH KUMAR VS MONU	Saket, South East
5	DLSE010073192018	ANJALI SHARMA VS. KRISHAN KUMAR	Saket, South East
6	DLSE010056902018	RANJIT KUMAR (LR OF GAUTAM) VS. GOPAL SINGH RAWAT	Saket, South East
7	DLSE010063242018	MASTER ABHISHEK VS. GOPAL SINGH RAWAT	Saket, South East
8	DLSE010063242018	NEERAJ VS. GOPAL SINGH RAWAT	Saket, South East
9	DLSE010074582018	MAMATA DEVI VS. VIJAY KUMAR YADAV	Saket, South East
10	DLSE010082122018	JITENDRA VS.SABIR ALI	Saket, South East
11	DLSE010023332019	SUNITA DEVI VS RAM NARESH	Saket, South East
12	DLSE010017432019	ZUBAIR MALIK VS GHANSHYAM	Saket, South East
13	DLSE010027682019	KARAN YADAV VS RAKESH MANDEL	Saket, South East
14	DLSE010027662019	RAJ RANI VS RAKESH MANDEL	Saket, South East
15	DLSE010027672019	ARTI VS RAKESH MANDEL	Saket, South East
16	DLSE010024722019	SANDEEP AGGARWAL (LR OF LAXMI AGARWAL) VS DEEPANSHU AGGARWAL	Saket, South East
17	DLSE010024732019	RENU JAIN (LR OF RISHABH JAIN) VS DEEPANSHU AGGARWAL	Saket, South East
18	DLST010043242019	RATNESH KUMAR VS NOOR SIDHU	Saket , South
19	DLSE010055712019	GAURAV ARORA VS ANANYA KHURANA	Saket, South East
20	DLSE010055772019	NITESH VS ANANYA KHURANA	Saket, South East
21	DLST010049272019	BHAGWAN SINGH VS RAM KUMAR	Saket , South
22	DLST010049562019	PIYUSH KUMAR VS KALASH TIPATH	Saket , South
23	DLST010049562019	Tanvi VS KALASH TIPATH	Saket , South
24	DLSE010076982019	SAIF ALI VS LIYAKAT KHAN	Saket, South East
25	DLSE010080642019	DEVENDER SINGH VS DEEPAK DANGWAL	Saket, South East
26	DLSE010108222019	RAJA RAY VS GANESH JHA	Saket, South East
27	DLSE010070022019	SUMIT KUMAR VS TUSHAR BAKSHI	Saket, South East

28	DLSE010013092020	AMAR BABU VS SUSHIL KR @ JOSHFE PITER	Saket, South East
29	DLSE010011962020	NEELAM (LR BHAGWAN DAS) VS PUNEET KUMAR	Saket, South East
30	DLSE010045482020	Gayatri Vs Md Aijaj Ali	Saket, South East
31	DLSE010045492020	Sanjay Vs Md Aijaj Ali	Saket, South East
32	DLST010050202020	RISHABH VS BEEKESH KUMAR	Saket , South
33	DLSE010012662020	Neeraj Vs Kamal	Saket, South East
34	DLSE010012772021	AJIT KUMAR VS. RUCHITA SOOD	Saket, South East
35	DLSE00057622020	MADHU (LR OF PUSHKAR ROY) VS MADHURENDRA YADAV	Saket, South East
36	DLSE01003682021	ANAR KHAN VS KARUNA NIDHAN MISHRA	Saket, South East
37	DLSE010027002021	GULSHAN KUMAR VS DIVYANSH DUTTA	Saket, South East
38	DLSE010062892021	SACHIN VS ANUJ NEGI	Saket, South East
39	DLSE010088122021	RAJKUMAR VS PRANSTO CHAKARBORTY	Saket, South East
40	DLSE010089962021	MEENU (LR OF VINOD) VS SANT RAJ	Saket, South East
41	DLSE010089972021	PRAMOD KUMAR VS SANT RAJ	Saket, South East
42	DLSE010016032022	VIRENDER SHARMA VS RAHUL MAGHANI	Saket, South East
43	DLSE010025392022	RAJENDER VS PRADEEP	Saket, South East
44	DLSE010002012020	TARA SINGH VS JAFFAR HUSSAIN	Saket, South East
45	DLSE010062122018	SANTOSH TIWARI (LR OF KANCHAN) VS RAGHUBAR	Saket, South East
46	DLSE010048222022	FURKAN VS OMVIR	Saket, South East

SR NO.	CNR NO.	CASE TITLE	COURT
1	DLSW010022202017	JAI WANTI & OTHERS VS RAMESH SINGH TANWAR	DWARKA
2	DLSW010030272017	MONIKA DEVI VS SANDEEP KUMAR	DWARKA
3	DLSW010030292017	JAI DEEP SHARMA VS SANDEEP KUMAR	DWARKA
4	DLSW010030312017	ASHA VS SANDEEP KUMAR	DWARKA
5	DLSW010099352017	CHANDRIKA VS BINOD DASS	DWARKA
6	DLSW010037232022	DHARAM SINGH VS TARUN KUMAR	DWARKA
7	DLSW010005802017	SAVITRI DEVI vs DHARAMVIR	DWARKA
8	DLSW010006132018	SHILA DEVI VS AMAN	DWARKA
9	DLSW010144682017	USHA SHRIVASTAV &ORS VS VISHAL RAJ	DWARKA
10	DLSW010039342017	SHAMBIR VS ROHTASH	DWARKA
11	DLSW010097312021	UMED KUMAR VS RAHUL	DWARKA
12	DLSW010115132021	SHANTI JOSHI VS PRADEEP	DWARKA
13	DLSW010037462021	RAMESH KUMAR VS K RAGINI (TPPD)	DWARKA
14	DLSW010132742019	RADHA RANI VS SHUBHAM SHARMA	DWARKA
15	DLSW010129032021	SARWAN SINGH VS NARENDER KUMAR	DWARKA
16	DLSW010052192016	MONIKA SEHGAL vs ATTAR SINGH	DWARKA
17	DLSW010098302016	JASMATI DEVI vs UTTAM SINGH	DWARKA
18	DLSW010003932014	SUMAN VS KRISHAN PAL	DWARKA
19	DLSW010002712014	AMIT KUMAR VS LALLU YADAV	DWARKA
20	DLSW010031002022	AADIT PAUL VS PRADEEP PAL	DWARKA
21	DLSW010015172022	RAVINDER GUPTA VS KRISHAN KUMAR	DWARKA
22	DLSW010044442021	SONALI VS KRISHAN KUMAR	DWARKA
23	DLSW010015192022	AMIT VS KRISHAN KUMAR	DWARKA
24	DLSW010015182022	RINKU VS KRISHAN KUMAR	DWARKA
25	DLSW010131542017	CHANDA DEVI VS SUNNY KUMAR (DEATH)	DWARKA
26	DLSW010131562017	CHANDA DEVI VS SUNNY KUMAR	DWARKA
27	DLSW010131602017	FULDEV SINGH VS SUNNY KUMAR	DWARKA
28	DLSW010131572017	VISHWAJEET SINGH VS SUNNY KUMAR	DWARKA
29	DLSW010075592016	PRABHU DAYAL vs PARMINDER	DWARKA
30	DLSW010083892017	TAPESAWRI DEVI VS VINOD SINGH	DWARKA
31	DLSW010109102017	RENU VS DURJAN RAM	DWARKA
32	DLSW010109092017	ANUJ SHARMA VS DURJAN RAM	DWARKA
33	DLSW010133182017	HARMIT SINGH VS ASHIF KHAN	DWARKA
34	DLSW010011862020	DEEPANKSHA SHARMA VS RANJIT SINGH	DWARKA
35	DLSW010055862016	REKHA vs RAMENDER RANA	DWARKA
36	DLSW010008122016	PREETI VS DHARMENDER	DWARKA
37	DLSW010005132015	PRADEEP VS VED KUMAR	DWARKA
38	DLSW010026622015	KAMLESH KAUR & ORS VS VED KUMAR (DEATH)	DWARKA
39	DLSW010092552019	MOHIT ALAM VS SANDEEP KUMAR	DWARKA
40	DLSW010092532019	MINAJ VS SANDEEP KUMAR	DWARKA
41	DLSW010092542019	TABARAK VS SANDEEP KUMAR	DWARKA
42	DLSW010004652014	SUGANDHA VS RAJ SINGH	DWARKA
43	DLSW010004662014	VIVEK VS RAJ SINGH	DWARKA
44	DLSW010080312018	SUNIL KUMAR VS SHRI BHAGWAN	DWARKA

Email

Vinay Sharma

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: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

From : Rajesh Tiwari <Rajesh.Tiwari@rahejaqbe.com> Thu, Jul 21, 2022 12:07 PM
Subject : Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors." 2 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : Legalclaims@rahejaqbe.com

Dear Sir

Please find updated list in desired format of settlement cases of Rahejaqbe General insurance Co. Ltd.
We don't have any case in Hon'ble High Court of Delhi.

Regards
Rajesh

From: Rajesh Tiwari
Sent: Tuesday, May 24, 2022 3:43 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: Legalclaims <Legalclaims@rahejaqbe.com>
Subject: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

Dear Sir

There is no Settleable case in Hon'ble Delhi High Court of Raheja qbe. .

Regards
Rajesh

From: Rajesh Tiwari
Sent: Monday, May 23, 2022 4:59 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: Legalclaims <Legalclaims@rahejaqbe.com>
Subject: RE: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

Dear Sir/Madam

As desired Kindly find list of settleable cases on behalf of Rahejaqbe General Insurance Co.Ltd, as of now.

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Regards
Rajesh
Rahejaqbe General Insurance
legalclaims@rahejaqbe.com

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Monday, May 23, 2022 3:04 PM
To: manishwaghmare@acko.com; vikashk.goyal@bajajallianz.co.in;
ankurmathur1@cholams.murugappa.com; pravin.prabhu@edelweissfin.com;
Divya.kotru@futuregeneral.in; Hreeshika.bhargav@futuregeneral.in;
sakshi.sharma@godigit.com; tushranshu.walia@hdfcergo.com;
afaq.sherwani@icicilombard.com; amlan.gupta@Kotak.com;
ashish.tomar@libertyinsurance.in; anirudh.devraj@magma-hdi.co.in;
sovitk.kumar@nic.co.in; bhagwat.sattadish@navi.com; pranab.mahay@newindia.co.in;
charan.singh@orientalinsurance.co.in; Rajesh Tiwari <Rajesh.Tiwari@rahejaqbe.com>;
sahil.gupta@relianceada.com; prashant.singh@royalsundaram.in;
sandeep.kapoor@sbigeneral.in; praveen.chhipa@shriramgi.in; amit.chawla@tataaig.com;
lokeshdinkar@uic.co.in; pulkit.sikka@universalsompo.com;
abhishek.gaur1@universalsompo.com
Subject: Order dated 31.03.2022 passed by Hon'ble Supreme Court of India in W.P (C) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. Vs. Union of India & Ors."

Sir/ Madam,

Please find the letter attached herewith for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

Secretary general letter.pdf
371 KB

Cases to be sent to High court.docx

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Details of cases amenable for immediate settlement in respect of Delhi District/MACT			
S No.	CNR Number	Case Title	MACT for Concern District
1	DLSH010008012018	Anita Verma Vs Dhirender	Karkardooma Delhi
2	DLET010055382022	Simranjeet kaur Vs Akshay Jain	Karkardooma Delhi

Email

Vinay Sharma

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(44)

Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : Sahil Gupta <Sahil.Gupta@relianceada.com>

Thu, Jul 21, 2022 03:51 PM

Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

5 attachments

To : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Cc : rgicl dltpclaims <rgicl.dltpclaims@relianceada.com>, rajeevmroy@gmail.com, Sanjay G Gupta <Sanjay.G.Gupta@relianceada.com>, Chidananda Sahani <Chidananda.Sahani@relianceada.com>, Sayok Bandyopadhyay <Sayok.Bandyopadhyay@relianceada.com>

Sir,

In response to your email and letter dated 20.07.2022 addressed to the Secretary General of General Insurance Council (GIC), please find enclosed herewith the list of cases of Reliance General Insurance Co. Ltd. which are amenable for immediate settlement in respect of Hon'ble Delhi High Court and Ld. Subordinate Courts (MACT) in the requisite format.

List of cases is as under:

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S. No.	MAC Appeal No.	Year	Case Title
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2	MAC.APP-780/2015	2015	RGICL VS ANNU CHAUDHARY
3	MAC.APP-421/2017	2017	RGICL VS SAHABUDDIN
4	MAC.APP. - 110/2021	2021	RGICL VS NOOR JEHAN
5	MAC.APP-407/2013	2013	RGICL VS JAKAMDEEN
6	MAC.APP-384/2016	2016	RGICL VS CHANDER MOHAN SACHDEVA
7	MAC.APP-330/2016	2016	RGICL VS SWADESH KAL
8	MAC.APP-752/2016	2016	RGICL Vs RAJ DULARI
9	MAC.APP-558/2015	2015	RGICL VS ARUN KUMAR KAKTWAN @ ARUN
10	MAC.APP-327/2015	2015	RGICL VS RASHID
11	MAC.APP-846/2015	2015	RGICL VS BABU LAL
12	MAC.APP-1016/2018	2018	RGICL VS MD SHAHID
13	MAC.APP-1016/2015	2015	RGICL VS JAGDISH
14	MAC.APP-825/2015	2015	RGICL VS ADESH

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Details of cases amenable for immediate settlement in respect of Subordinate Courts (MACT) - Reliance General Insurance Co. Ltd.			
S. No.	CNR Number	Case Title/Parties Name	MACT Name
1	DLCT010177092021	JASVINDER SINGH NANDA VS RGICL AND OTHERS	Tis Hazari
2	DLNW010007352013	ADITYA VS RGICL AND OTHERS	Rohini
3	DLSW010152882017	KANWAR SINGH VS RGICL AND OTHERS	Dwarka
4	DLNW010021392019	SNEH BUN VS RGICL AND OTHERS	Rohini
5	DLND010072402016	MS. MANISHA VS RGICL AND OTHERS	Patiala House
6	DLSW010023302021	RENU SHARMA VS RGICL AND OTHERS	Dwarka
7	DLNT010063082018	REKHA VS RGICL AND OTHERS	Rohini
8	DLNW010007882018	RAJ KUMAR VS SHANKIT ARORA VS RGICL AND OTHERS	Rohini
9	DLNW010025572020	AJAY DWEDI VS RGICL AND OTHERS	Rohini
10	DLSW010022942019	INDERJEET SINGH VS RGICL AND OTHERS	Dwarka
11	DLSW010022922019	SARLA VS RGICL AND OTHERS	Dwarka
12	DLNW010039252019	AMIT KUMAR VS RGICL AND OTHERS	Rohini
13	DLWT010068112018	MEENAKSHI VS RGICL AND OTHERS	Tis Hazari
14	DLND010099102019	SHYAMU SINGH VS RGICL AND OTHERS	Patiala House
15	DLNW010074802019	JAGNNATH VS RGICL AND OTHERS	Rohini
16	DLSW010007452016	PRIYANKA VS RGICL AND OTHERS	Dwarka
17	DLCT010171012021	RAJ KUMAR VS RGICL AND OTHERS	Tis Hazari
18	DLND010061592021	KESHAV ANAND VS RGICL AND OTHERS	Patiala House
19	DLNW010106102021	SUNITA SHARMA VS RGICL AND OTHERS	Rohini
20	DLND010096832021	HARISH BISHT VS RGICL AND OTHERS	Patiala House
21	DLCT010002762021	JITAN VS RGICL AND OTHERS	Tis Hazari
22	DLNW010137362018	DEEPAK VS RGICL AND OTHERS	Rohini
23	DLCT010137172019	HEMA DEVI AMAR SINGH VS RGICL AND OTHERS	Tis Hazari

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24	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
25	DLCT010110762016	PREM SHARMA VS RGICL AND OTHERS	Tis Hazari
26	DLNT010063072018	MAHINDER SINGH VS RGICL AND OTHERS	Rohini
27	DLCT010033842018	KRISHAN BAHADUR VS RGICL AND OTHERS	Tis Hazari
28	DLET010032372021	SURAJ KUMAR VS RGICL AND OTHERS	Karkardooma East
29	DLNT010006972022	MEENU VS RGICL AND OTHERS	Rohini
30	DLND010022822020	RANBIR SINGH NEGI VS RGICL AND OTHERS	Patiala House
31	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma - Shahdara
32	DLWT010017902021	RAFEEK AHMED VS RGICL AND OTHERS	Tis Hazari
33	DLET010150742016	MASTER VIVEK VS RGICL AND OTHERS	Karkardooma
34	DLSW010010462014	ANILA RAJEEV VS RGICL AND OTHERS	Dwarka
35	DLCT020153782021	TUSHAR SINGHAL VS RGICL AND OTHERS	Tis Hazari
36	DLSE010060182017	AKHLAK ALI VS RGICL AND OTHERS	Saket
37	DLWT010021812021	VIJAY KUMAR VS RGICL AND OTHERS	Tis Hazari
38	DLET010150742016	RAM VILAS VS RGICL AND OTHERS	Karkardooma
39	DLNW010003782011	Shanti V/S Amit & RGICL	Rohini
40	DLNE010033752021	NAYAN KUMAR VS RGICL AND OTHERS	Karkardooma
41	DLSE010010542017	BHARAT VS RGICL AND OTHERS	Saket
42	DLCT010016672014	PRADEEP KUMAR VS RGICL AND OTHERS	Tis Hazari
43	DLNT010063102018	BIMLA VS RGICL AND OTHERS	Rohini
44	DLWT010024042022	VIVEK KUMAR VS RGICL AND OTHERS	Rohini
45	DLND010078852019	HANUMAN SINGH VS RGICL AND OTHERS	Patiala House
46	DLET010032342021	MASTER HIMANSU KR VS RGICL AND OTHERS	Karkardooma North east
47	DLSW010003532014	MANOJ VS RGICL AND OTHERS	Dwarka
48	DLND010039752017	MASTER AAKASH VS RGICL AND OTHERS	Patiala House
49	DLWT010065582021	RITU VS RGICL AND OTHERS	Tis Hazari
50	DLET010150742016	PINKI VS RGICL AND OTHERS	Karkardooma

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51	DLCT010030342017	RAHUL GUPTA VS RGICL AND OTHERS	Tis Hazari
52	DLCT010167462021	RAM SARAN VS RGICL AND OTHERS	Tis Hazari
53	DLSE010082742021	SUNITA DEVI VS RGICL AND OTHERS	Saket
54	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma

Regards,
Sahil Gupta
Nodal Officer
Reliance General Insurance Co. Ltd.
Office: A-12, Mohan Co-operative Industrial Estate,
Mathura Road, New Delhi - 110044
Mob: +91 9811480408

From: Sahil Gupta/RGI/Legal claims <Sahil.Gupta@relianceada.com>
Sent: Thursday, July 21, 2022 3:19 PM
To: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc: rgicl dltpclaims <rgicl.dltpclaims@relianceada.com>; Rajeev M. Roy <rajeevmroy@gmail.com>; Chidananda Sahani/RGI/Legal claims <Chidananda.Sahani@relianceada.com>; Sayok Bandyopadhyay/RGI/Legal claims <Sayok.Bandyopadhyay@relianceada.com>
Subject: Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

In response to your email and letter dated 20.07.2022 addressed to the Secretary General of General Insurance Council (GIC), please find enclosed herewith the list of cases of Reliance General Insurance Co. Ltd. which are amenable for immediate settlement in respect of Hon'ble Delhi High Court and Ld. Subordinate Courts (MACT) in the requisite format.

Regards,
Sahil Gupta
Nodal Officer
Reliance General Insurance Co. Ltd.
Office: A-12, Mohan Co-operative Industrial Estate,
Mathura Road, New Delhi - 110044
Mob: +91 9811480408

From: Arvind Shenoy <arvindshenoy@gicouncil.in>

48

Sent: 20 July 2022 18:00

To: Rajesh Dhame <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deochake <deochakeS@cholams.murugappa.com>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; RakhiAnand <rakhi.anand01@futuregenerali.in>; Ajay Jadeja <ajay.jadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@iffcotokio.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhis <Bhagwat.Sattadhis@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; kaushal shah <kaushal.shah@rahejaqbe.com>; SANJAY GUPTA/RGI/Legal claims <Sanjay.G.Gupta@relianceada.com>; SrinivasanS <s.srinivasan@royalsundaram.in>; Yaseen shah <yaseen.shah@sbgeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzhar.Wasi@tataaig.com>; sjayasree <sjayasree@uiic.co.in>; Swati.pawar@universalsompo.com

Cc: Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>

Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

EXTERNAL : Cyber Security First: Use caution while clicking links or opening any attachment.

Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>

Sent: Wednesday, July 20, 2022 5:14 PM

To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>

Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Sir,

Please find the letter attached for information and necessary action.

Regards,

Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

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by any virus transmitted by this email. -----

.. List of Cases - RGICL (Delhi).pdf
818 KB

.. Secretary general letter.pdf
371 KB

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From : Sahil Gupta <Sahil.Gupta@relianceada.com> Thu, Jul 21, 2022 03:22 PM
Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India". 4 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : rgicl dltpclaims <rgicl.dltpclaims@relianceada.com>, rajeevmroy@gmail.com, Chidananda Sahani <Chidananda.Sahani@relianceada.com>, Sayok Bandyopadhyay <Sayok.Bandyopadhyay@relianceada.com>

Sir,

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Regards,
Sahil Gupta
Nodal Officer
Reliance General Insurance Co. Ltd.
Office: A-12, Mohan Co-operative Industrial Estate,
Mathura Road, New Delhi - 110044
Mob: +91 9811480408

From: Arvind Shenoy <arvindshenoy@gicouncil.in>

Sent: 20 July 2022 18:00

TO: Rajesh Dhame <rajesh@acko.com>; Mangesh Gandhi <mangesh.gandhi@bajajallianz.co.in>; Shashank Deochake <deochakeS@cholams.murugappa.com>; Sameer Karekatte <sameer.karekatte@edelweissfin.com>; Rakhi Anand <rakhi.anand01@futuregenerali.in>; Ajay Jadeja <ajay.jadeja@godigit.com>; Ketan Ganatra <ketan.ganatra@hdfcergo.com>; Rajagopalan.ramaswamy@icicilombard.com; Rashmi <rashmi@iffcotokio.co.in>; Milind Myakal <milind.myakal@kotak.com>; Sajiv P <Sajiv.P@libertyinsurance.in>; Karan Purohit <karan.purohit@magma-hdi.co.in>; PS.Chakravarthy@nic.co.in; Bhagwat Sattadhis <Bhagwat.Sattadhis@navi.com>; RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; kaushal shah <kaushal.shah@rahejaqbe.com>; SANJAY GUPTA/RGI/Legal claims <Sanjay.G.Gupta@relianceada.com>; SrinivasanS <s.srinivasan@royalsundaram.in>; Yaseen shah <yaseen.shah@sbigeneral.in>; Sumeet Bajaj <sumeet.bajaj@shriramgi.in>; Mohd. Azhar Wasi <MohdAzhar.Wasi@tataaig.com>; sjayasree <sjayasree@uic.co.in>; Swati.pawar@universalsompo.com
CC: Secretary General <sg@gicouncil.in>; MN Sarma <sarma.mn@gicouncil.in>; CR Vijayan <crvijayan@gicouncil.in>
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Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

| |

50

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35	DLCT020153782021	TUSHAR SINGHAL VS RGICL AND OTHERS	Tis Hazari
36	DLSE010060182017	AKHLAK ALI VS RGICL AND OTHERS	Saket
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38	DLET010150742016	RAM VILAS VS RGICL AND OTHERS	Karkardooma
39	DLNW010003782011	Shanti V/S Amit & RGICL	Rohini
40	DLNE010033752021	NAYAN KUMAR VS RGICL AND OTHERS	Karkardooma
41	DLSE010010542017	BHARAT VS RGICL AND OTHERS	Saket
42	DLCT010016672014	PRADEEP KUMAR VS RGICL AND OTHERS	Tis Hazari

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43	DLNT010063102018	BIMLA VS RGICL AND OTHERS	Rohini
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53	DLSE010082742021	SUNITA DEVI VS RGICL AND OTHERS	Saket
54	DLSH010042112020	USHA DEVI VS RGICL AND OTHERS	Karkardooma

Email

Vinay Sharma

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Settleable case of SBI General Insurance Company Ltd.

From : TPClaims Delhi <TPClaims.Delhi@sbigeneral.in>

Fri, Jul 22, 2022 02:34 PM

Subject : Settleable case of SBI General Insurance Company Ltd.

4 attachments

To : argazette1b.dhc <argazette1b.dhc@gov.in>, argazettelb.dhc <argazettelb.dhc@gov.in>, ar-gazettelb.dhc <ar-gazettelb.dhc@gov.in>, Vinay Sharma <ar-gazette1b.dhc@gov.in>, Sanjay Sharma <rga.dhc@nic.in>

Cc : DEEPAK SONI <DEEPAK.SONI@SBIGENERAL.IN>, nkchauhanadvocate@gmail.com

Respected Sir,

In the light of directions issued by the Hon'ble Supreme Court of India vide order dated 31.03.2022 in Writ Petition(Civil) No. 534/2020 titles Bajaj Allianz General Insurance Company Private Ltd. Vs Union of India" On behalf of SBI General Insurance Company, we are submitting the list of the settleable cases pertains to all MACT of judicature of Hon'ble Delhi High Court and separate list of cases pending at Hon'ble Delhi High Court.

Please find the attachment and hard copy of the same will be submitted by our counsel Mr. Naveen Kumar Chauhan.

Thanks & Regards,

Rahul Sharma
Sr. Executive- Litigation & TP
SBI General Insurance Company Limited

46 Pusa Road Karol Bagh Near Metro Pillar no-129 New Delhi- 110005

<9045904745> rahulkumar.sharma@sbigeneral.in www.sbigeneral.in



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Delhi Settleable Cases.xlsx
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S. No.	MAC APP(MACA) No.	Year	Case Title/Parties Nama
1	809	2017	Radheshyam VS Naresh
2	86	2021	Prashant Sharma VS Amit Nehra

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S. No.	CNR No.	Case Title/Party Name	MACT of concerned District
1	DLNW010026172016	Uttam Singh VS MR ROHTASH	Rohini
2	DLET010011332017	Chhotey Lal VS PARMOD KUMAR	Karkardooma
3	DLSW010049522017	Amrish Kumar VS MR MANJEET	Dwarka
4	DLSH010075192016	Sulekh Lata VS MR	Karkardooma
5	DLSE010015972018	Rakesh Kumar VS HARI CHAND	Saket
6	DLSE010011392018	Raj Pal VS DINESH	Saket
7	DLCT0109502018	Kanchan Basnet VS M/S PRIMO WHOLE DAIRY MILK PVT LTD	Tis Hazari
8	DLSE010004162019	Kapil VS SATBIR SINGH	Saket
9	DLSE010004152019	Sachin VS SATBIR SINGH	Saket
10	DLND010135032018	Dushyant @Jaswant VS BALRAJ	Patiala House
11	DLNW010055872019	Priti Gupta VS FLORENS FOOTWEAR I PVT LTD	Rohini
12	DLNW010055882019	Priti Gupta VS FLORENS FOOTWEAR I PVT LTD	Rohini
13	DLSE010047542019	Babita Devi VS CJ DARCL LOGISTICS LIMITED	Saket
14	DLND010234202019	Rahul VS RAJIV KHANNA	Patiala House
15	DLND010234212019	Pawan Bhatt VS RAJIV KHANNA	Patiala House
16	DLET010023062021	Mohd Ammar VS Gyaendra	Karkardooma
17	DLSH010029862021	Kamal VS Sunny Gusain	Karkardooma
18	DLNW010079102021	Brham Dev VS Saching Raj Tandon	Rohini
19	DLWT010016562021	Krishan Aggarwal VS Bharat Singh	Tis Hazari
20	DLSW010073892021	Kavita VS Kuldeep Yadav	Dwarka
21	DLSW010011242014	Prem Yadav VS SURENDER SINGH	Dwarka
22	DLNW010000242015	Neeraj Kumar VS MS Darcl Logistics Limited	Rohini
23	DLNW010001002015	Santosh VS INDRAJIT PANDEY	Rohini
24	DLSE010095502017	Kuldeepak Srivastava VS MAHA SINGH NEHRA	Saket
25	DLSE010095482017	Santosh Kumar VS MAHA SINGH NEHRA	Saket
26	DLND010024812021	Surya Nath VS Sonu Singh	Patiala House
27	DLSE010071052021	Hemlata VS Gopal Singh	Saket

Email

Vinay Sharma

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UIIC-DRO-1 FIT CASES - MACT- HC Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

From : reemaprabha@uiic.co.in Fri, Jul 22, 2022 01:33 PM
Subject : UIIC-DRO-1 FIT CASES - MACT- HC Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India". 2 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : arvindshenoy@gicouncil.in, sjayasree@uiic.co.in, shanthahalder@uiic.co.in, ykshimray@uiic.co.in, meenaramaswamy@uiic.co.in, lokeshdinkar@uiic.co.in, jatindersingh@uiic.co.in

Sir / Madam,

As desired, please find attached LIST OF FIT CASES OF MACT AND HIGH COURT OF DELHI pertain to United India Insurance Co. Ltd, Delhi Regional Office -1.

सादर | Thanks & Regards,

रीमा प्रभा / Reema Prabha
सहायक प्रबंधक / Asstt. Manager
टी० पी० हब / T.P. Hub
यूनाइटेड इंडिया इन्श्युरेंस कंपनी / United India Insurance Co. Ltd.
दिल्ली क्षेत्रीय कार्यालय 1 / Regional Office-1
नई दिल्ली / New Delhi 110001
दूरभाष / Tel No. 011-23313055-59, 23711904
मोबाइल / Mobile - 9958863159

-----Forwarded by Reema Prabha/DEL1/UIIC on 07/22/2022 01:08PM -----

To: Reema Prabha/DEL1/UIIC@UIIC
From: Lokesh Nandan Dinkar/GUW/UIIC
Date: 07/21/2022 11:40AM
Cc: Shanta Shantahalder/JPR/UIIC@UIIC

60

Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Madam ,
Pl send the list in attached format.
With regards,

L N Dinkar
Manager,
TP Hub In-charge
United India Insurance Co Ltd
Delhi RO 1
Mob. No. 09431230790

-----Forwarded by Lokesh Nandan Dinkar/GUW/UIIC on 07/21/2022 11:39AM -----

To: Shanta Shantaholder/JPR/UIIC@UIIC, Rachna Garg/DEL2/UIIC@UIIC
From: Jayasree S/HO/UIIC
Date: 07/21/2022 10:50AM
Cc: A Nandini/CHN/UIIC@UIIC, Lokesh Nandan Dinkar/GUW/UIIC@UIIC, Aprajita Mukherjee/DEL2/UIIC@UIIC, Meena R/HO/UIIC@UIIC, Shimray YK/HO/UIIC@UIIC
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

Madam,
Please find below the trail mail from GI Council and the letter addressed to Secretary General from Delhi High Court. The list of cases already sent to them in respect of cases relating to High courts and District courts in Delhi, has to be revised in the format attached in the letter. Kindly do the needful and confirm having sent the details to Delhi High court on a priority basis.

WITH REGARDS
एस. जयश्री / **S. JAYASREE**
CHIEF MANAGER
MOTOR THIRD PARTY DEPARTMENT,
HEAD OFFICE
CHENNAI
LL: 28575393

-----Forwarded by Jayasree S/HO/UIIC on 07/21/2022 10:47AM -----

To: "Rajesh Dhame" <rajesh@acko.com>, "Mangesh Gandhi" <mangesh.gandhi@bajajallianz.co.in>, "Shashank Deochake" <deochakeS@cholams.murugappa.com>, "Sameer Karekatte" <sameer.karekatte@edelweissfin.com>, "RakhiAnand" <rakhi.anand01@futuregenerali.in>, "Ajay Jadeja" <ajay.jadeja@godigit.com>, "Ketan Ganatra" <ketan.ganatra@hdfcergo.com>, "Rajagopalan.ramaswamy@icicilombard.com" <rajagopalan.ramaswamy@icicilombard.com>, "Rashmi" <rashmi@iffcotokio.co.in>, "Milind Myakal" <milind.myakal@kotak.com>, "Sajiv P"

<Sajiv.P@libertyinsurance.in>, "Karan Purohit" <karan.purohit@magma-hdi.co.in>, "PS.Chakravarthy@nic.co.in" <PS.Chakravarthy@nic.co.in>, "Bhagwat Sattadhis" <Bhagwat.Sattadhis@navi.com>, "RADHIKA R" <r.radhika@newindia.co.in>, "sudhakar tripathi" <sudhakar.tripathi@orientalinsurance.co.in>, "kaushal shah" <kaushal.shah@rahejaqbe.com>, "Sanjay Gupta" <sanjay.g.gupta@relianceada.com>, "SrinivasanS" <s.srinivasan@royalsundaram.in>, "Yaseen shah" <yaseen.shah@sbigeneral.in>, "Sumeet Bajaj" <sumeet.bajaj@shriramgi.in>, "Mohd. Azhar Wasi" <MohdAzhar.Wasi@tataaig.com>, "sjayasree" <sjayasree@uiic.co.in>, "Swati.pawar@universalsompo.com" <swati.pawar@universalsompo.com>
 From: "Arvind Shenoy" <arvindshenoy@gicouncil.in>
 Date: 07/20/2022 06:01PM
 Cc: "Secretary General" <sg@gicouncil.in>, "MN Sarma" <sarma.mn@gicouncil.in>, "CR Vijayan" <crvijayan@gicouncil.in>
 Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".

(See attached file: Secretary general letter.pdf)

[External E-Mail]

Do not respond to email or open email attachments or click on email links purported to be sent by CMD, Senior Management or Company Officials sent from outside domains like Gmail, Yahoo etc. Internal official emails will be sent from UIIC domain only. Exercise caution while opening business emails received from outside domain sent by our customers and our business partners.

Dear Sirs/Madam,

GI Council has received an email from Delhi HC Registrar requesting that the data of cases that can be compromised be sent in the format sent with their attached letter.

Kindly arrange to submit it to Delhi HC directly and confirm to us at the earliest.

Best regards,
 Arvind Shenoy

From: Vinay Sharma <ar-gazette1b.dhc@gov.in>
Sent: Wednesday, July 20, 2022 5:14 PM
To: Secretary General <sg@gicouncil.in>; Gicouncil <gicouncil@gicouncil.in>
Subject: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. V. Union of India".


Sir,


Please find the letter attached for information and necessary action.

Regards,



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Assistant Registrar,
Gazette-IB Branch,
Delhi High Court.

 **'Azadi Ka Amrit Mahotsav' - An
initiative of the Government of
India to celebrate and
commemorate 75 years of
progressive India**

 **'Azadi Ka Amrit Mahotsav' - An
initiative of the Government of
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progressive India**

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 **'Azadi Ka Amrit Mahotsav' - An
initiative of the Government of India
to celebrate and commemorate 75
years of progressive India** 

This message has been scanned for malware by Forcepoint. www.forcepoint.com

UIIC DRO-1 LIST OF FIT CASES FOR LOKADALAT MACT AND HC.xls
13 KB

District Courts



MACT			
S.NO.	CNR NO.	TITLE OF THE CASE	COURT
1	DLND010139772018	NAVI MOHD. VS SUNIL KUMAR	MACT PHC
2	DLNW010098812019	ANIL VS ZILE SINGH (GI)	MACT ROHINI
3	DLWT010102372019	PARSUN RAWAT VS ANIL KUMAR (GI)	MACT THC
4	DLWT010037232020	VIJAY KUMAR VS MUKESH KUMAR (GI)	MACT THC
5	DLSW019915082021	MEENA DEVI VS OM PRAKASH	MACT DWARKA
6	DLCT010045712021	BILLU RAHMAN VS SANJEEV KUMAR (SI)	MACT THC
7	DLCT010045722021	AHAD ALI VS SANJEEV KUMAR (SI)	MACT THC
8	DLCT010045732021	DHANI RAM VS SANJEEV KUMAR (SI)	MACT THC
9	DLCT010045742021	ANSARUL VS SANJEEV KUMAR (SI)	MACT THC
10	DLCT010131042021	DILSHAD AHMED VS RAMESH KUMAR SI	MACT THC
11	DLCT010071992020	SAHANA VS HARI OM PATHAK	MACT THC
12	DLCT010162752021	BRAHMA DEO CHOUDHARY VS MAHESH P	MACT THC
13	DLNW010098362021	SUMIT KUMAR VS JAGDEEP (GI)	MACT ROHINI
14	DLNW010098352021	ANGURI VS JAGDEEP (SI)	MACT ROHINI
15	DLNT010001422022	JAMIT AHMAD VS SUBHASH CHANDER(SI)	MACT ROHINI
16	DLCT010023032022	RUKHSAR VS RAJU MANN (I)	MACT THC
17	DLSW010019712022	SACHIN VS JINENDER SINGH DABAR(I)	MACT DWARKA
18	DLCT010048912022	VIJAY VS HARPREET SINGH(I)	MACT THC
19	DLSE010026432022	SHYAM SUNDER VS VIRENDER DIXIT(F)	MACT SAKET
20	DLCT010057372022	AKASH GUPTA VS PINTOO(SI) FIR 974/21	MACT THC
21	DLCT010057362022	RAVI GUPTA VS PINTOO(GI) FIR 974/21	MACT THC
22	DLNT010020302022	SURESH VS SOMVIR & ORS FIR 719/20	MACT ROHINI
23	DLND010025872021	RAJU VS AJAY KUMAR (GI)	MACT PHC
24	DLND010025862021	JAYA MOTI VS AJAY KUMAR(GI)	MACT PHC
25	DLND010025892021	DARA VS AJAY KUMAR(S.I.)	MACT PHC
26	DLND010025852021	UTTAM VS AJAY KUMAR(SI)	MACT PHC
27	DLND010025882021	VISHU VS AJAY KUMAR(SI)	MACT PHC
28	DLET010073462018	MUNDRA DEVI VS MUKESH KUMAR (F)	MACT KKD
29	DLET010123462017	BALBIR SHARMA VS DEEPAK KUMAR	MACT KKD
30	DLET010123472017	RAJENDER KUMAR PANDEY VS DEEPAK K	MACT KKD
31	DLSW010075582018	RAJPATI DEVI VS SURJEET	MACT DWARKA
32	DLNE010079602016	UMESH VS KUNWAR PAL SINGH	MACT KKD
33	DLSH010017452018	BHARTI DAS VS SOMPAL SINGH (F)	MACT KKD
34	DLWT010021322018	BARKHA DEVI VS ADAL SINGH	MACT THC
35	DLWT010021342018	KALPANA VS ADAL SINGH	MACT THC
36	DLND010010502021	SARVESH VS RAJESH KUMAR	MACT PHC
37	DLND010010512021	VISESH VS RAJESH KUMAR	MACT PHC
38	DLNW010022922022	MEENU BERRY VS PANKAJ DUA	MACT ROHINI

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HIGH COURT OF DELHI

S No.	MACA NO.	YEAR	TITLE
1	73	2021	UIIC VS DEEPAK
2	77	2016	UIIC VS KUSUM DEVI
3			

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924(B)